

F **fabricate** : to forge [s. 193, I.P.C.] गढ़ना ; बनाना
fabricating false evidence : [s. 192, I.P.C.] मिथ्या साक्ष्य गढ़ना

fabrication : to manufacture बनाना ; गढ़ना

fabrics : [s. 2(a), Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Act] कपड़े ; वस्त्र ; तंतुवृत्त ; तांतव

facades : [s. 20D(2), Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act] पुराभाग

face amount of the debenture : [sch. 1, item 62(b), Indian Stamp Act] डिबेंचर पर अंकित राशि

face of it, on the : [s. 33(4), Registration Act] सकृत् दर्शने ; प्रत्यक्षतः ; देखते ही

face of record, apparent on the : [Or. 47, r. 1(c), prov., C.P.C.] अभिलेख को देखने से ही प्रकट

face of the policy : पालिसी का मुख भाग

face, on its : देखते ही

face value : the value indicated on the face of the instrument; nominal value written or printed on the face of bonds, notes, debentures or other documents indicating their par value [s. 4A(1)(a), Industrial Finance Corporation Act] अंकित मूल्य

facial disfigurement : [sch., Personal Injuries (Compensation Insurance) Act] चेहरे की विदूषता

facilitate : to render easier [s. 107, expln. 2, I.P.C.] सुकर बनाना

facilitate the commission of an offence : [s. 327, I.P.C.] किसी अपराध का किया जाना सुकर बनाना

facilitating the efficient discharge by ministry : [preamble, Departmentalisation of Union Accounts (Transfer of Personnel) Act] मंत्रालय द्वारा दक्षतापूर्ण निर्वहन सुकर बनाना

facilitating the marketing of commodities : [s. 80P(2)(e), Income-tax Act] वस्तुओं के विपणन को सुकर बनाना

facilities for instruction in mother tongue at primary stage : [art. 350A, Const.] प्राथमिक स्तर पर मातृभाषा में शिक्षा की सुविधाएं

facilities, medical : [s. 10, Plantations Labour Act] चिकित्सा संबंधी सुविधाएं ; चिकित्सा सुविधाएं

facility : [s. 10, Plantations Labour Act] सुविधा

facility, credit : [s. 80P(2)(i), Income-tax Act] उधार सुविधा

facsimile : an exact copy, counterpart or representation [s. 263A(3), I.P.C.] अनुलिपि ; [s. 32, Life Insurance Corporation Act] अनुकृति ; प्रतिरूप

facsimile of the common seal of the company : [s. 50(1), Companies Act] कंपनी की सामान्य मुद्रा का प्रतिरूप

fact : an occurrence, quality or relation, the reality of which is manifested in experience or may be inferred with certainty [s. 3, expln. III, T.P. Act and art. 22(6), Const.] तथ्य ; वास्तविकता

fact-finding : [sch., art. 9, hdg., Chemical Weapons Convention Act] तथ्यों का पता लगाना

fact forming part of the same transaction : [s. 6, Indian Evidence Act] एक ही संव्यवहार का भाग होने वाला तथ्य

fact, in : [s. 5(1)(c), Asian Development Bank Act] वास्तव में

fact in issue : [ss. 3 and 5, Indian Evidence Act] विवाद्यक तथ्य

fact judicially noticeable : [s. 56, Indian Evidence Act] न्यायिक रूप से अवैक्षणिक तथ्य

fact material to the application for the registration : [s. 52(1)(c)(ii), Trade and Merchandise Marks Act] रजिस्ट्रीकरण के आवेदन के लिए तात्त्विक तथ्य

fact of minority : [Or. 32, r. 5(2), C.P.C.] अप्राप्तवयता का तथ्य ; अवयस्कता का तथ्य

fact of public nature : लोक प्रकृति का तथ्य

fact, question of : [s. 499, except. 1, I.P.C.] तथ्य का प्रश्न

fact, relevant : [s. 3, Indian Evidence Act] सुसंगत तथ्य

factor : 1. one who acts for another ; an agent entrusted with the possession of goods for the purpose of sale [s. 409, I.P.C.] फेक्टर ; 2. something (as an element, circumstance or influence) that contributes for the production to a result [s. 180, Press Council Act] बात ; कारण ; कारक ; 3. [s. 2(i), Factoring Regulation Act] फेक्टर

factoring : [s. 1(1), Factoring Regulation Act] फेक्टर

factoring business : [s. 2(j), Factoring Regulation Act] फेक्टर कारबार

factors affecting : प्रभाव डालने वाली बातें

factory : a building or buildings with plant for the manufacture of goods [s. 19, ill. (a), Indian Contract Act] कारखाना

factory fuel and power accounts : कारखाना, ईंधन और शक्ति लेखा

Factory Inspector : कारखाना निरीक्षक

Factory Manager : कारखाना प्रबंधक

factory overhead expenses : कारखाने के उपरिव्यय

factory ship : [s. 115V(d), Income-tax Act] कारखाना पोत

factory wages : कारखाना मजदूरी

facts admitted : [s. 255(3), Cr. P.C.] स्वीकृत तथ्य

facts constituting the offence : [s. 5(4), Commissions of Inquiry Act] अपराध गठित करने वाले तथ्य

facts showing illegality : [Or. 8, r. 2, C.P.C.] अवैधता दर्शित करने वाले तथ्य ; अवैधता दर्शाने वाले तथ्य

facultative reinsurance : separate reinsurance drawn up for a single risk जोखिम पुनर्बीमा

faculty : a department of learning at a University, or the professors constituting it [s. 2(g), Aligarh Muslim University Act] संकाय ; विभाग ; 2. right, authority or privilege to act [art. 43, Geneva Conventions Act] प्राधिकार

faculty adviser : संकाय सलाहकार

faculty member : संकाय सदस्य

faculty of arts : कला संकाय

faculty of engineering : इंजीनियरी संकाय

faculty of science : विज्ञान संकाय

fahrenheit : फारनहाइट

fail : 1. to fall short in performance or attainment [s. 58(b), T.P. Act] असफल रहना ; असफल होना ; 2. to be unavailing; to be or become non-existent निष्फल होना ; 3. to become insolvent (used for a business man) [s. 50, ill. (a), Indian Contract Act] कारबार का बैठ जाना ; दिवालिया हो जाना

fail to comply : अनुपालन करने में असफल रहना

fail to produce : पेश करने में असफल रहना

failing any indication : [s. 7(1)(a), Foreign Awards (Recognition and Enforcement) Act] कोई संकेत न होने पर

fails, interest : [s. 15, T.P. Act] हित निष्फल हो जाता है

fails without sufficient cause : [Or. 15, r. 4, C.P.C.] पर्याप्त हेतुक के बिना असफल रहता है

failure : the fact of failing असफलता ; निष्फलता ; असफल रहना ; विफल हो जाना ; चूक करना ; चूक होना

failure in duty : कर्तव्य-पालन में असफलता

failure of consideration : consideration, originally existing and good, becoming worthless, non-existent or barred [s. 126, T.P. Act] प्रतिफल की असफलता ; प्रतिफल की निष्फलता

failure of constitutional machinery : [art. 356, margin, Const.] सांविधानिक तंत्र का विफल हो जाना

failure of crops : फसल नष्ट होना

failure of device : युक्ति की असफलता

failure of interest : [s. 16, T.P. Act] हित की निष्फलता

failure of issue : संतान का न होना

failure of justice : non-administration of proper justice or miscarriage of justice due to non-compliance with procedure, disregard of law or like causes [s. 465(1), Cr. P.C.] न्याय का न हो पाना

failure of prior interest : [s. 16, T.P. Act] पूर्विक हित की निष्फलता

failure of proof of an offence : [s. 139(7), Army Act] अपराध का सबूत न होने पर

failure of the applicant to appear : [Or. 47, r. 7(2), C.P.C.] आवेदक का उपसजात होने में असफल रहना

failure on the part of : [s. 7(3)(a), Apprentices Act] की असफलता

failure to apply : [s. 149(1)(c), Companies Act] आवेदन करने में असफलता

failure to comply with the provisions : [s. 22(2), Registration Act] उपबंधों के अनुपालन में असफलता

failure to deliver returns : [s. 20, Companies (Profits) Surtax Act] विवरणियां परिदत्त करने में असफलता

failure to give surety : [s. 122(3), prov., Cr. P.C.] प्रतिभूति देने में असफल रहना ; प्रतिभूति देने में चूक करना

failure to submit returns : विवरणियां भेजने में असफलता ; विवरणियां भेजने में चूक करना

fair : 1. a periodical gathering of buyers and sellers in a place and at a time ordained by law or custom [s. 7, ill. (a), Indian Evidence Act] मेला ; 2. free from blemish or disfigurement; free from irregularities [s. 407(1)(a), Cr. P.C.] ऋजु ; उचित ; खरा ; निष्पक्ष

fair amount : [s. 8(1)(d), Requisitioning and Acquisition of Immovable Property Act] उचित रकम

fair amount of compensation : [s. 20(1)(d), Antiquities and Art Treasures Act] प्रतिकर की उचित रकम

fair and accurate report : [s. 7(1), Contempt of Courts Act] उचित और सही रिपोर्ट

fair and correct summary : [s. 193(2), Companies Act] निष्पक्ष और सही संक्षेप

fair and just : [1st sch., item 3(b), prov., Income-tax Act] उचित और न्यायसंगत

fair and reasonable : [s. 5, Municipal Taxation Act] उचित और युक्तियुक्त ; [s. 326(2)(b), Companies Act] ऋजु और युक्तियुक्त

fair comment : [s. 5, Contempt of Courts Act] उचित टीका टिप्पणी

fair compensation : [s. 19(2), Damodar Valley Corporation Act] उचित प्रतिकर

fair copy : स्वच्छ प्रति

fair deal : उचित व्यवहार

fair dealing : [s. 4(1)(a), Securities Contracts (Regulation) Act] खरा व्यवहार

fair inquiry : [s. 407(1)(a), Cr. P.C.] ऋजु जांच

fair knowledge : अच्छा ज्ञान

fair market value : [s. 2(22A), Income-tax Act] उचित बाजार मूल्य

fair price : [long title, Sick Textile Undertakings (Taking Over of Management) Act] उचित कीमत

fair proportion of the expenses : [sch. 1, item 7(1)(iii), Income-tax Act] व्यय का उचित अनुपात

fair proportionate part : [s. 38(2), Income-tax Act] उचित अनुपातिक भाग

fair rent : उचित किराया ; [s. 2(c), Delhi Rent Control Act] उचित किराया

fair representation of the statement : [s. 62(2)(d)(ii), Companies Act] कथन का समुचित रूप में प्रस्तुतीकरण

fair treatment : उचित व्यवहार ; उचित बर्ताव

fair trial : a trial in which law has been administered with fairness without prejudice to any of the parties [Or. 6, r. 16,

C.P.C.] ऋजु विचारण

fair weather dilution : [s. 17(1)(k), Water (Prevention and Control of Pollution) Act] अच्छे मौसम में तनुकरण

fair working rate of pay : [IIIrd sch., art. 62, Geneva Conventions Act] उचित कार्य दर से वेतन

fairly : properly; rightfully [Or. 11, r. 18(1), C.P.C.] ऋजुपूर्वक ; [Or. 21, r. 66(2), C.P.C.] ऋजुता से

fairness : औचित्य ; न्याय

fairway : [s. 8, Obstructions in Fairways Act] नाव्य जलपथ

faith : निष्ठा ; सत्यनिष्ठा ; वफादारी ; विश्वास [preamble, Const.] धर्म

faith and allegiance : [s. 13, Navy Act] श्रद्धा और निष्ठा

faith, in bad : mala fide [s. 30C(2), Industrial Finance Corporation Act] असद्भावपूर्वक ; असद्भाव से

faith, in good : [s. 52, I.P.C.] सद्भावपूर्वक

faith, service of their : [IIIrd sch., art. 34, Geneva Conventions Act] अपने धर्म के अनुसार अर्चना

faithful : true and constant in affection or allegiance; loyal [s. 9, Indian Partnership Act] वफादार ; निष्ठावान (विश्वासी)

faithful performance : [s. 39(g), Guardians and Wards Act] निष्ठापूर्वक पालन

faithfully : dutifully; conscientiously निष्ठापूर्वक ; loyally वफादारी से ; [s. 13, Navy Act] श्रद्धापूर्वक

faithfully execute : [art. 159, Const.] श्रद्धापूर्वक कार्यपालन करना

faithfully execute the office : [art. 60, Const.] श्रद्धापूर्वक पद का कार्यपालन करना

faithfully perform : to do in a faithful manner सत्यनिष्ठापूर्वक पालन करना ; निष्ठापूर्वक पालन करना

fall of the hammer : [s. 64(2), Sale of Goods Act] घनपात

fall short : [s. 11(1)(c)(ii), expln., Income-tax Act] कम होना

fall short of : [Or. 24, r. 3, C.P.C.] से कम होना ; से कम पड़ना

fall short of the written down value : [s. 32(1)(iii), Income-tax Act] अवलिखित मूल्य से कम पड़ना

fall within the control : नियंत्रणाधीन होना ; नियंत्रण में आना

fallen into the hands of the enemy, have : [art. 5, Geneva Conventions Act] शत्रु के हाथों में पड़ गए हैं

false : 1. deceitful [s. 205, I.P.C.] छद्म ; 2. deceptive [s. 281, I.P.C.] भ्रामक ; भ्रान्त ; 3. artificial; sham [s. 415, ill. (c), I.P.C.] नकली ; 4. not corresponding to truth [s. 182, I.P.C.] मिथ्या ; 5. counterfeit; spurious [s. 267, I.P.C.] खोटा ; झूठा

false account : [s. 78(a), Indian Railways Act] मिथ्या वृत्तांत

false accusation : [s. 56(a), Army Act] मिथ्या अभियोग

false affidavit : [s. 125A, Representation of People Act, 1951] मिथ्या शपथपत्र

false alarm in action : [s. 6(m), Assam Rifles Act] संघर्ष में मिथ्या एलार्म

false answers on enrolment : [s. 44, Army Act] अभ्यावेशित किए जाने के समय मिथ्या उत्तर

false books : [s. 103(a)(ii), Presidency-towns Insolvency Act] मिथ्या बहियां

false certificate of fitness : [s. 34, Plantations Labour Act] योग्यता का मिथ्या प्रमाणपत्र ; मिथ्या योग्यता-प्रमाणपत्र ; आरोप्य का मिथ्या प्रमाणपत्र

false charge : untrue allegation of a wrong or offence [s. 211, I.P.C.] मिथ्या आरोप

false claim : undue assertion of a right to something [s. 209, I.P.C.] मिथ्या दावा

false declaration : मिथ्या घोषणा

false defence : an untrue defence [s. 35A(4), C.P.C.] मिथ्या प्रतिरक्षा ; मिथ्या प्रतिवाद

false document : a document deliberately drawn up incorrectly or intentionally falsified [s. 464, I.P.C.] मिथ्या दस्तावेज

false entry : a matter falsely entered in any record or register, account book etc. [s. 15, ill. (b), Indian Evidence Act] मिथ्या प्रविष्टि

false estimate : [s. 273, Income-tax Act] मिथ्या प्राक्कलन

false evidence : untrue evidence [s. 153, Indian Evidence Act] मिथ्या साक्ष्य

false impression : [s. 395(4A)(a)(iv), Companies Act] भ्रान्त धारणा

false imprisonment : [art. 73, Limitation Act] अप्राधिकृत बंदीकरण: false imprisonment means the total restraint of a person's liberty without lawful justification. The word 'false' in this phrase signifies the unlawful character of the restraint. False imprisonment is a tort and as it was usually accompanied with force or threat of force, was regarded at a very early time as an assault or trespass अवैध परिरोध

false in a material particular : [s. 17, Citizenship Act] तात्त्विक विशिष्टि में मिथ्या ; जिसका कोई महत्वपूर्ण अंश मिथ्या हो

false information : untrue information [s. 177, I.P.C.] मिथ्या इत्तिला ; मिथ्या जानकारी

false instrument : an instrument or weight, etc. which is not genuine or does not conform to the prescribed standard [s. 267, I.P.C.] खोटा उपकरण

false light : deceptive light : [s. 281, I.P.C.] भ्रामक प्रकाश

false measure : a spurious instrument for measuring [s. 267, I.P.C.] खोटा माप

false measure of length : [s. 265, I.P.C.] लंबाई का खोटा माप

false name : [s. 2(1)(f)(v), Trade and Merchandise Marks Act] मिथ्या नाम

false or misleading information : [s. 30(a), State Financial Corporations Act] मिथ्या या भ्रामक जानकारी

false or vexatious claims : [s. 35A, C.P.C.] मिथ्या या तंग करने वाले दावे

false personation : falsely pretending to be some other person [s. 205, I.P.C.] छद्म प्रतिरूपण

false pretence : [s. 538(1)(n), Companies Act] मिथ्या अपदेश

false representation : an incorrect statement made or account given with a view to influencing the opinion or action of the person to whom such statement is made or account is given [s. 118, I.P.C.] मिथ्या व्यपदेशन

false sample : a sham sample [s. 415, ill. (c), I.P.C.] नकली नमूना; नकली सैंपल

false seal : a seal which is not genuine [s. 94(2)(e), Cr. P.C.] नकली मुद्रा ; मिथ्या मुद्रा

false statement : untrue statement [s. 181, I.P.C.] मिथ्या कथन

false suggestion : [s. 383, Indian Succession Act] असत्य का सुझाव

false trade description : a trade description which is false or misleading in a material respect as regards the goods to which it is applied [s. 2(f), Trade and Merchandise Marks Act] मिथ्या पण्य विवरण

false trade mark : [s. 120(1), Trade and Merchandise Marks Act] मिथ्या व्यापार चिह्न

false warranty : [s. 16(1)(g), Prevention of Food Adultration Act] मिथ्या वारंटी

false weight : a spurious weight which is not what it appears on its face or is represented to be [s. 265, I.P.C.] खोटा बाट

falsely applying a trade mark : [s. 77(4), Trade and Merchandise Marks Act] व्यापार चिह्न मिथ्या रूप से लगाना

falsely personate : [s. 205, I.P.C.] मिथ्या प्रतिरूपण करना

falsely represent : [s. 19, ill.(a), Indian Contract Act] मिथ्या व्यपदेशन करना ; [s. 10(b), Central Sales Tax Act] मिथ्या जाहिर करना

falsely suggest : [s. 14, Trade and Merchandise Marks Act] मिथ्या रूप से उपलक्षित होना

falsification : the action of making (something) false; fraudulent alteration; perversion (of facts) [s. 220(2), Cr. P.C.] मिथ्याकरण

falsification of account : falsifying an account by destroying, altering or mutilating any book or writing with intent to defraud [s. 477A, I.P.C.] लेखा का मिथ्याकरण ; हिसाब का मिथ्याकरण

falsify : to make false mutilation or addition [s. 60, Navy Act] मिथ्याकरण

falsifying a trade mark : [s. 77(4), Trade and Merchandise Marks Act] व्यापार चिह्न का मिथ्याकरण

falsifying official documents : शासकीय दस्तावेजों का मिथ्याकरण

familiarity : close acquaintance with or knowledge of something सुपरिचय ; सुपरिचित होना

family : 1. the group consisting of parents and their children; those descended or claiming descent from a common ancestor कुटुंब ; 2. members of family कुटुंबी ; 3. the household, or all those who live in one house (as parents, children, servants etc.) परिवार

family affairs : कौटुंबिक बातें

family arrangement : an arrangement entered into between members of one family for the benefit of the family as a whole कौटुंबिक समझौता

family business : कौटुंबिक कारबार

family, disrupted : [s. 283, Income-tax Act] विभाजित कुटुंब ; विभक्त कुटुंब

family is disrupted : [s. 283, Income-tax Act] कुटुंब विभाजित हो जाता है

family, joint : [s. 7, expln. 2, Limitation Act] अविभक्त कुटुंब

family mansion : a large house belonging to the family [Or. 21, r. 32, ill., C.P.C.] कौटुंबिक हवेली

family pedigree : a genealogical table of the family [s. 32(6), Indian Evidence Act] कुटुंब-वंशावली

family pension fund : [s. 60(1), prov. (g), C.P.C.] कुटुंब पेंशन निधि

family pension scheme : [s. 44(g), Life Insurance Corporation Act] कुटुंब पेंशन स्कीम

family planning : परिवार नियोजन

Family Planning Block Extension Educator : परिवार नियोजन खंड-विस्तार शिक्षक

Family Planning Centre : परिवार नियोजन केंद्र

family portrait : [s. 32(6), Indian Evidence Act] कुटुंब चित्र

family, undivided : [s. 44, T.P. Act] अविभक्त कुटुंब

family welfare : कुटुंब कल्याण ; परिवार कल्याण

famine : [s. 24(2), State Agricultural Credit Corporations Act] दुर्भिक्ष

famine prone area : अकाल संभावित क्षेत्र

famine relief fund : [seventh schedule, entry 5, Uttar Pradesh Reorganisation Act] अकाल राहत निधि

fan-fold cheque : फैन-फोल्ड चैक

fancy : unreasonable opinion तरंग ; सनक ; रुझान

Far East : सुदूर पूर्व

fare : the price of conveyance or passage यात्री भाड़ा ; यात्री किराया

fare and freight : किराया और भाड़ा

farewell address : विदाई भाषण

farm collection : [sch., pt. 1, Damodar Valley Corporation Act] ठेके पर संग्रह कराना

Farm Manager : फार्म मैनेजर

farmer : 1. one who undertakes the collection of revenue etc. paying a fixed sum for the proceeds [s. 6(i), T.P. Act] फार्मर ; 2. cultivator कृषक

farmer of an estate : [s. 6(i), T.P. Act] संपदा का फार्मर

Farmers' Co-operative Society : [s. 5(5)(a)(ii), Rice Milling Industry (Regulation) Act] कृषकों की सहकारी सोसाइटी

farmers' organisation : कृषक संगठन

farming : the practice of agriculture कृषिकर्म ; खेती

Farming Inspector : खेती निरीक्षक

farming stock : the stock appertaining to cultivation such as harvested crops etc. [sch. 1, app. A, form No. 24(4), C.P.C.] कृषि-धन

farrier : [s. 15(2)(f), Prevention of Cruelty to Animals Act, 1890] नालबंदी ; नाल लगाना

fast : 1. abstinence from food [s. 57(9), Indian Evidence Act] उपवास ; अनशन ; 2. quick; rapid तेज

fastened : attached firmly [s. 3(26), General Clauses Act and s. 2(6), Registration Act] जकड़ा हुआ

fastening : [s. 37(3)(a), Factories Act] कसाव

fat : वसा

fatal : deadly; resulting in death [s. 92, ill.(c), I.P.C.] प्राणोत्तक ; घातक

father : male parent पिता

fatigue duty : manual or menial work often assigned as a punishment by a member of one of the military services other than navy [s. 9(1)(ii)(b), Railway Protection Force Act] फटीग ड्यूटी

fault : 1. a slip, error or mistake [s. 150, Indian Contract Act] त्रुटि; 2. a default [s. 81, ill.(a), I.P.C.] कसूर (तप्पु)

fault finding : छिद्रान्वेषण ; दोष निकालना

fault inspector : दोष निरीक्षक

faultless : दोष रहित

faulty : दोषपूर्ण ; सदोष

fauna : [s. 36(a), Wild Life (Protection) Act] प्राणी

favour : 1. exceptional kindness [s. 109, ill. (a), I.P.C.] अनुग्रह ; 2. partiality [s. 104(1), Navy Act] पक्षपात ; पक्ष

favour of, in : to the advantage of; in the side of; in support of के पक्ष में

favourable : अनुकूल

favourable recommendation : अनुकूल सिफारिश

favouritism : पक्षपात

fear : the emotion of pain or uneasiness caused by the sense of impending danger [s. 90, I.P.C.] भय ; डर

feasibility : 1. practicability साध्यता ; 2. possibility शक्यता

feasibility report : [s. 35D(2)(a)(iv), prov., Income-tax Act] साध्यता रिपोर्ट

feasibility study : [s. 32B(3)(a), Industrial Finance Corporation Act] साध्यता संबंधी अध्ययन

feasible : capable of being done साध्य

feature film : [s. 2(b), Cine Workers Welfare Cess Act] कथा फिल्म

feature writer : one who writes a feature i.e. a column, appearing regularly in a newspaper or magazine [s. 2(f), Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act] फीचर लेखक

federal authority : [sch., art. XI(a), Foreign Awards (Recognition and Enforcement) Act] परिसंघीय प्राधिकारी

federal colours : [Ist sch., art. 38, Geneva Conventions Act] परिसंघ का ध्वज

Federal Court under existing law to be exercisable by the Supreme Court, jurisdiction and powers of the : [art. 135,

margin, Const.] विद्यमान विधि के अधीन फेडरल न्यायालय की अधिकारिता और शक्तियों का उच्चतम न्यायालय द्वारा प्रयोक्तव्य होना

federal government : परिसंघीय सरकार

federal milk co-operative society : [s. 80P(2)(b), Income-tax Act] केंद्रीय दुग्ध सहकारी सोसाइटी

federal or non-unitary state : परिसंघीय या अनेकात्मक राज्य

federation : a union of societies or organisation; a political unit with a central government and consisting of several States each of which claims control of its internal affairs [s. 2(h), Trade Unions Act] परिसंघ ; केंद्र

fee(s) : 1. a levy by a public authority in return for certain functions performed by it; professional or other remuneration फीस

fee, tuition : शिक्षा फीस

feeble and debilitated : [s. 59, ill. (i), Indian Succession Act] अशक्त और दुर्बल

feed and fodder : दाना और चारा

feed chemical : [pt. viii, item 23(a), Chemical Weapons Convention Act] भरण रसायन

feed end : the point from where material is furnished [s. 27, prov., Factories Act] भराई-सिरा

feed line : [pt. viii, item 23(c), Chemical Weapons Convention Act] प्रदाय लाइन

feeder category : पोषक प्रवर्ग

feeding : [s. 55(2), Indian Railways Act] खिलाना

feeding and watering : [s. 17, Cattle-trespass Act] खिलाना और पिलाना

feeling : 1. organic sensation; consciousness by touch etc.; bodily consciousness [s. 14, Indian Evidence Act] संवेदना ; संवेदन ; 2. emotion भावना

feeling, bodily : [s. 14, Indian Evidence Act] शारीरिक संवेदना

feeling of enmity : [s. 124, expln., 1, I.P.C.] शत्रुता की भावना

feeling of ill-will, enmity or hatred : [s. 3(2)(5), Defence and Internal Security of India Act] वैमनस्य, शत्रुता या घृणा की भावना

fees and other charges : [s. 5(18), University of Hyderabad Act] फीसों और अन्य प्रभार

fees, court : [Or. 9, r. 2, C.P.C.] न्यायालय फीस

fees for services : [art. 110(2), Const.] सेवाओं के लिए फीस

fees may vary : [s. 3, Insurance Act] फीस न्यूनाधिक हो सकती है

feign : to give a sham appearance of [s. 46(b), Army Act] ढोंग करना

feign any disease : [s. 61(b), Navy Act] किसी रोग का ढोंग करना

felling : [s. 26(2), Indian Forest Act] गिराना

fellow : अध्येता ; अधिसदस्य

fellow member : [s. 2(1)(g), Actuaries Act] अध्येता सदस्य

fellow of the institute : [s. 2(2)(iv), expln., Chartered Accountants Act] संस्थान का अध्येता

fellow, research : अध्येता

fellowship : 1. a sum of money granted for advanced study or research; the stipend of a fellow of an educational institution अध्येतावृत्ति ; 2. the state of being a member of a university अधिसदस्यता

felo de se : one who feloniously commits suicide [s. 30, Coroners Act] आत्मघाती

felony : [s. 1A, Fatal Accidents Act] घोर अपराध ; a crime of a graver or more serious nature than those designated as misdemeanours i.e. aggravated assault (felony) as contrasted with simple assault (misdemeanour). Comprises every species of crime which at common law occasioned a forfeiture of land or goods. Treason, therefore was a species of felony. By sec. 1 of the Forfeiture Act, 1970 forfeiture for treason and felony is abolished so that the essence of the distinction between felony

and misdemeanour is lost. The accused is called, 'prisoner at the bar' in felony and 'defendant' in misdemeanour महापराध

female : woman नारी ; महिला ; स्त्री

female attendant : परिचारिका

female dependent : आश्रित नारी

female education : स्त्री शिक्षा

female foeticide : [long title, Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act] स्त्रीलिंगी भ्रूण

female line : the line of ascent or descent through woman [s. 3(1)(h)(b), Hindu Succession Act] नारी परंपरा

female sex, students of the : [s. 5(iii), National Cadet Corps Act] छात्राएं

female undertrial : [s. 2(g)(i), Immoral Traffic (Prevention) Act] विचारणाधीन नारी

female ward : महिला वार्ड

fence : 1. a barrier intended to prevent intrusion बाड़ ; 2. to put such barrier [s. 133(1)(e), Cr. P.C.] बाड़ लगाना ; 3. to practise the art of attack and defence with sword and the like पट्टेबाजी करना

fenced enclosure : [s. 23(b), Indian Telegraph Act] बाड़युक्त अहाता

ferae naturae (ferocious animals) : Of a wild nature or disposition, e.g. a lion or tiger. Animals which are by nature wild are so designated by way of distinction from such as are naturally tame. In the case of animals of the ferocious species i.e. known to mankind to be ferocious, the plaintiff need not prove scienter but can recover for the injury on proof that it was caused by an animal of that kind kept by the defendant हिंस्र पशु

fermentable sugar : [s. 3(a), Indian Power Alcohol Act] किण्वीय चीनी ; किण्वनयोग्य चीनी

ferocious : fierce; savage [s. 14, ill.(c), Indian Evidence Act] हिंस्र

ferro-alloy : लौहमिश्र-धातु

ferro-printer : फेरो मुद्रक

ferro typer : फेरो टाइपकर्ता

ferrous or non-ferrous castings : ढली हुई लौह या अलौह वस्तुएं

ferry : a place where persons or things are carried across a river or other body of water in a boat पारघाट ; नौघाट ; a boat फेरी

ferry boat : पारनौका (फेरी बोट)

ferry clerk : नौघाट लिपिक

ferry engineer : नौघाट इंजीनियर

ferry steamer : फेरी स्टीमर

ferry superintendent : नौघाट अधीक्षक

ferry toll collector : नौघाट पथकर कलक्टर

ferry wagon inspector : नौघाट मालडिब्बा निरीक्षक

fertilizer : a substance used to fertilize the soil e.g. a chemical manure उर्वरक

Fertilizer Controller : उर्वरक नियंत्रक

Fertilizer Corporation : उर्वरक निगम

festival : a time of festive celebration [s. 57(9), Indian Evidence Act] उत्सव ; त्यौहार

festival advance : त्यौहार-अग्रिम

fibre : रेशा ; तंतु ; फाइबर

fiction, deeming : गृहीत कल्पना ; अभिगृहीत कल्पना

fiction, legal : विधिक कल्पना

fiction of law : a supposition of law that a thing is bad without inquiring whether it be so or not that it may have the effect of truth so far as is consistent with justice e.g. ejectment, fine, trover etc विधिक कल्पना

fictitious : 1. imaginary काल्पनिक ; कल्पित ; 2. counterfeit; false;

not genuine बनावटी

fictitious loss : [s. 538(1)(1), Companies Act] काल्पनिक हानि

fictitious name : [s. 171D, I.P.C.] कल्पित नाम

fictitious person : an imaginary person [s. 464, expln. 2, I.P.C.] कल्पित व्यक्ति

fictitious stamp : a spurious stamp [s. 263A(3), I.P.C.] बनावटी स्टॉप

fidelity : the quality of being faithful; faithfulness; loyalty to a person, party etc. [s. 139, ill. (c), Indian Contract Act] विश्वस्तता ; विश्वसनीयता

fidelity bond : a bond for faithfulness विश्वस्तता बंधपत्र

fidelity guarantee bond : bond guaranteeing faithfulness विश्वस्तता प्रत्याभूति बंधपत्र ; विश्वस्तता गारंटी बंधपत्र

fiduciary : of or pertaining to, or of the nature of, trust or reliance [s. 55(2), prov., T.P. Act] वैश्वासिक

fiduciary capacity : position or character founded in trust or confidence [s. 51, prov. (c), C.P.C.] वैश्वासिक हैसियत

fiduciary character : [s. 55(2) prov., T.P. Act] वैश्वासिक हैसियत

fiduciary relation : [s. 16(1)(a), Indian Contract Act] वैश्वासिक संबंध

fiduciary relationship : [s. 376C(a), I.P.C.] वैश्वासिक संबंध

field : 1. a place where battle is fought, an area of active military operation क्षेत्र ; 2. [s. 77, Air Force Act] फील्ड ; 3. a piece of ground enclosed for tillage or pasture खेत

field agency : क्षेत्र अभिकरण

field appointment : क्षेत्र नियुक्ति

Field Extension and Publicity Officer : क्षेत्र विस्तार तथा प्रचार अधिकारी

field firing : [long title, Manoeuvres, Field Firing and Artillery Practice Act] खुले क्षेत्र में गोला चलाना

field manure officer : खेत खाद अधिकारी

Field Marshal : फील्ड मार्शल

field notes : a record of the measurements made by a surveyor or of the observations made by a searcher in the field [s. 57(u), Mines Act] स्थलीय टिप्पण

field of selection : चयन-क्षेत्र

field of study : [sch., item 23(3), Aligarh Muslim University Act] अध्ययन क्षेत्र

Field Officer : a military officer above the rank of Captain and below the rank of General [s. 83, Army Act] फील्ड आफिसर

field punishment : a kind of penal servitude for offence [s. 75, Army Act] फील्ड दंड

field research station : क्षेत्र अनुसंधान केंद्र

field security officer : क्षेत्र सुरक्षा अधिकारी

field work : [s. 7(h), Assam Rifles Act] क्षेत्र कार्य

figurative : [s. 2(g), Geographical Indications of Goods (Registration and Protection) Act] प्रतीकात्मक

figure : 1. a character or symbol representing a number [ss. 3 and 73, Indian Evidence Act] अंक ; 2. form; shape [s. 292(a), I.P.C.] आकृति ; चित्र

figure head : 1. the head in the figure चित्रशीर्ष ; 2. a nominal head नाममात्र ; नामधारी

figures : अंक ; आंकड़े

filature : the reeling of silk [s. 4(3)(d), Central Silk Board Act] सूत्रण

file : to place on file; to deliver as a legal paper or instrument after complying with any conditions precedent (as the payment of the fee) to the proper officer फाइल करना ; दाखिल करना ; [s. 2(1), Information Technology Act] संचिका

file a memorandum of cross-objections : [s. 253(4), *Income-tax Act*] प्रत्याक्षेपों का ज्ञापन फाइल करना

file board : फाइल बोर्ड

file cabinet : फाइल कैबिनेट

file cover : फाइल आवरण

file flap : फाइल फ्लैप

file movement register : फाइल संचलन रजिस्टर

filing : फाइल करना

filing of suit for dissolution : [s. 32F(1), *State Financial Corporations Act*] विघटन के लिए वाद फाइल करना

filing system : फाइल पद्धति

fill the office : पद को भरना ; पद भरना

fill the same character : [Or. 8, r. 6(1), *C.P.C.*] वही हैसियत रखना

fill up gaps : [s. 9(1)(j), *Industrial Development Bank of India Act*] कमी की पूर्ति

filleting : cutting into pieces or slices of fish [s. 3(1), *Marine Products Export Development Authority Act*] टुकड़े करना

fillies : बछेड़ी

filing configuration : [Verification Annex., arts. 1,2(i), *Chemical Weapons Convention Act*] भरण विन्यास संरूपण

filling of vacancies : रिक्तियों का भरा जाना

Film Censor Officer : फिल्म सेंसर अधिकारी

Film Censor, Central Board of : केंद्रीय फिल्म सेंसर बोर्ड

Film Checker : फिल्म चेकर

film joiner : फिल्मयोजक

Film Librarian : फिल्म लाइब्रेरियन

film officer : फिल्म अधिकारी

film production officer : फिल्म निर्माण अधिकारी

film projector operator : फिल्म प्रक्षेपित्र प्रचालक

filth : [s. 2(18), *Delhi Municipal Corporation Act*] गंदगी

filthy : गंदा

filtration equipment : [1st sch., item 8, heading B(5), *Industries (Development and Regulation) Act*] निष्यंदन यंत्र

final : ultimate; conclusive [s. 37, *Indian Partnership Act and art. 108(4), prov., Const.*] अंतिम

final and conclusive evidence : [s. 12(1), *Land Acquisition Act*] अंतिम और विनिश्चयक साक्ष्य

final appellate jurisdiction, court of : a court which exercises final appellate jurisdiction अंतिम अपील की अधिकारिता वाला न्यायालय

final assessment : अंतिम निर्धारण

final call : अंतिम मांग

final call account : अंतिम मांग लेखा

final call money : अंतिम मांग राशि

final call register : अंतिम मांग रजिस्टर

final decision : [Or. 2, r. 1, *C.P.C.*] अंतिम विनिश्चय

final decree for foreclosure : [first sch., app. D, form No. 7D, *C.P.C.*] पुरोबंध के लिए अंतिम डिक्री

final decree for sale : [first sch., app. D, form No. 7E, *C.P.C.*] विक्रय के लिए अंतिम डिक्री

final decree in a foreclosure suit : [Or. 34, r. 3(1), *C.P.C.*] पुरोबंध वाद में अंतिम डिक्री

final decree in an administration suit : [first sch., app. D, form No. 18, *C.P.C.*] प्रशासन वाद में अंतिम डिक्री

final disposal of the suit : [Or. 5, r. 5, *C.P.C.*] वाद का अंतिम निपटारा

final disposition : [art. 132(3), *expln., Const.*] अंतिम निपटारा

final judgment : [s. 41, *Indian Evidence Act*] अंतिम निर्णय

final order : [s. 263(i), *Cr. P.C. and art. 132(3), expln., Const.*] अंतिम आदेश

final pay off (time of) : अंतिम भुगतान के समय

final payment : अंतिम संदाय

final pension : पक्की पेंशन

final report : अंतिम रिपोर्ट

final tonnage account : [s. 5(1), *prov., Payment of Wages Act*] टनधारिता का अंतिम लेखा ; अंतिम टनधारिता का लेखा ; अंतिम टनधारिता लेखा

final total : अंतिम योग

finality : [s. 9, *Industrial Disputes Act*] अंतिमता

finally : conclusively; so as to make an end अंतिम रूप से

finally decided : [s. 11, *C.P.C.*] अंतिम रूप से विनिश्चित

finally exempt : [s. 60(1)(i), *prov., C.P.C.*] अंतिम रूप से छूट-प्राप्त

finance : 1. the pecuniary resources of a government or a company वित्त ; 2. to provide with necessary funds वित्तपोषण

Finance Commission : [art. 264, *Const. and art. 280, margin, Const.*] वित्त आयोग

Finance Committee : [s. 27(a), *Aligarh Muslim University Act*] वित्त समिति

finance modelling and risk analysis : [s. 2(1)(a), *Actuaries Act*] वित्त आदर्श रूपण और जोखिम विश्लेषण

Finance Officer : वित्त अधिकारी

financial : वित्तीय ; वित्त

financial accommodation : something done to oblige, usually spoken of a loan of money or commercial paper [s. 2(biii), *Reserve Bank of India Act*] वित्तीय सौकर्य

financial accounting : [s. 2(2)(ii), *Chartered Accountants Act*] वित्तीय लेखा

financial administration : वित्तीय प्रशासन

financial adviser : वित्त सलाहकार

financial adviser and chief accounts officer : वित्त सलाहकार और मुख्य लेखा अधिकारी

financial affairs : वित्तीय कार्य

financial aid : वित्तीय सहायता

financial and credit institution : [s. 13(2)(d), *Bonded Labour System (Abolition) Act*] वित्तीय और प्रत्यय संस्था

financial and economical analysis : [s. 31(3), *Air Corporations Act*] वित्तीय और आर्थिक विश्लेषण

financial assistance : वित्तीय सहायता

financial bearing : वित्तीय अनुषंग ; वित्तीय संबंध ; वित्तीय परिणाम

financial Bill : [art. 107(1), *Const.*] वित्त विधेयक

financial Bills, special provisions as to : [art. 117, *margin, Const.*] वित्त विधेयकों के बारे में विशेष उपबंध

financial business : [art. 119, *Const.*] वित्तीय कार्य

financial certificate : वित्तीय प्रमाणपत्र

Financial Commissioner : वित्त आयुक्त

financial commitment : वित्तीय वचन

financial complications : वित्तीय जटिलताएं

financial condition : [s. 18AA(1)(b), *Industries (Development and Regulation) Act*] वित्तीय स्थिति

financial control : वित्तीय नियंत्रण

financial corporation : a corporate body formed with the object of financing industrial undertakings वित्तीय निगम ; वित्त निगम

financial emergency : [art. 360, *margin, Const.*] वित्तीय आपात

financial estimate : [s. 21(3), *International Airports Authority Act*] वित्तीय प्राक्कलन

financial fact : [s. 2(2)(iii), Cost and Works Accountants Act] वित्तीय तथ्य

financial function : वित्तीय कृत्य

financial implication : वित्तीय विवक्षा ; [s. 33(c), Institutes of Technology Act] वित्तीय परिणाम

financial integrity : वित्तीय निष्ठा

financial irregularity : वित्तीय अनियमितता

financial legislation : वित्त विधान

financial management and control : वित्तीय प्रबंध और नियंत्रण

financial matters : [art. 112, main heading, Const.] वित्तीय विषय

financial obligation : [s. 32(3), Andhra Pradesh and Madras (Alteration of Boundaries) Act] वित्तीय बाध्यता

financial position and credit position : [s. 47(1)(c), Manipur (Hill Areas) District Councils Act] वित्तीय स्थिति और साख-स्थिति

financial powers : वित्तीय शक्तियां

financial proceeding : वित्तीय कार्यवाही

financial propriety : [art. 360(3), Const.] वित्तीय औचित्य

financial provision : [long title, Agricultural Produce Cess Act] वित्तीय व्यवस्था ; वित्तीय उपबंध

financial relief : वित्तीय राहत

financial reporting : [s. 31(3), Air Corporations Act] वित्तीय रिपोर्ट देना

financial repercussions : वित्तीय प्रतिक्रिया

financial results : वित्तीय परिणाम

financial review : वित्तीय समीक्षा

financial sanction : वित्तीय मंजूरी

financial settlement : वित्तीय निपटान

financial stability : [s. 4(1)(a), Delhi School Education Act and art. 360, Const.] वित्तीय स्थायित्व

financial statement : [art. 112(2), Const.] वित्तीय विवरण

financial statement, annual : वार्षिक वित्तीय विवरण ; वार्षिक बजट

financial stock taking : वित्तीय स्टॉक पड़ताल

financial stringency : वित्तीय कठिनाई

financial system : वित्तीय प्रणाली

financial year : the year by or for which accounts are reckoned [s. 2(17), Companies Act and Art. 115(1), Const.] वित्तीय वर्ष ; वित्त वर्ष

financially viable : [s. 72A(1)(a), Income-tax Act] वित्तीय रूप से जीवनक्षम

financier : वित्तदाता ; रकम लगाने वाला

financing : वित्तपोषण

financing agency : [s. 29(2), Food Corporations Act] वित्तीय अभिकरण

financing expenditure of a capital nature : [s. 293, expln. II, Companies Act] पूंजीस्वरूप के व्यय का वित्तपोषण करना

financing of activities : [long title, Limestone and Dolomite Mines Labour Welfare Fund Act] क्रियाकलापों का वित्तपोषण करना

find : 1. to arrive at a conclusion; to come to a finding [s. 308(5), Cr. P.C.] निष्कर्ष निकालना ; 2. to obtain or come to have something desirable, as if without effort [s. 71, Indian Contract Act] पड़ा पाना

fine surety : [s. 443, Cr. P.C.] प्रतिभू देना

finder of goods : one who comes upon certain goods माल पड़ा पाने वाला

finding : the conclusion of a judicial proceeding in respect of an issue, action or a trial; judicial verdict; the result of a judicial inquiry; the result of the deliberations of a jury or a court [Or. 14, r. 7(c), C.P.C.] निष्कर्ष

finding, arrived at : [s. 462, Cr. P.C.] निष्कर्ष पर पहुंच गया

finding in the affirmative : finding which answers the question in the affirmative [Or. 14, r. 6, C.P.C.] सकारात्मक निष्कर्ष

finding in the negative : [Or. 14, r. 6, C.P.C.] नकारात्मक निष्कर्ष

finding is in force : [s. 274(1)(a), Companies Act] निष्कर्ष प्रवर्तनशील है

finding made : [s. 144(2), Navy Act] किया गया निष्कर्ष

finding of partition : [s. 171(1), Income-tax Act] विभाजन का निष्कर्ष

finding of the jury : [s. 23, Coroners Act] जूरी का निष्कर्ष

fine : 1. a pecuniary punishment for an offence [s. 40, I.P.C.] जुर्माना फाइन; 2. a money payment by a tenant to his landlord on a particular occasion [s. 2(1)(1), Mines Act] नजराना

fine art : an art for which aesthetic purposes are primary or uppermost ललित कला

fine, collective : सामूहिक जुर्माना

fine silver : silver which is refined परिष्कृत चांदी

fineness : [s. 114(1)(a), Gold (Control) Act] विशुद्धता

finer, recovery of : [s. 25, General Clauses Act] जुर्मानों की वसूली

finger impression : the impression left upon a surface where a finger has touched it अंगुली चिह्न

finger print : [s. 293(4)(c), Cr. P.C.] अंगुली छाप

finger print expert : अंगुली छाप विशेषज्ञ

finish : to put final touches on परिरूपित करना ; परिसाधित करना ; to put an end to समाप्त करना

finished from, articles in a : परिरूपित वस्तुएं ; परिसाधित वस्तुएं

finished goods : तैयार माल

finished goods account : तैयार माल लेखा

finished goods, partly : अंशतः तैयार माल

finished products : [s. 2(cb), Factories Act] परिसाधित उत्पाद

fire : 1. to propel from or as if from a gun फायर करना ; 2. the phenomenon of combustion as manifested in light flames and heat and in heating, destroying and altering effects अग्नि

fire arm : a weapon from which the shot is discharged by gun [s. 2(1)(b), Arms Act] अग्न्यायुध ; अग्नि शस्त्र

fire arms : [VIIIth sch., List 1, item 5, Const.] अग्न्यायुध

fire arms expert : अग्नि शस्त्र विशेषज्ञ

fire arms, imitation : [s. 6, Arms Act] नकली अग्न्यायुध

fire brigade : a body of fire fighters अग्निशमन दल

fire brigade inspector : अग्निशमन दल निरीक्षक ; दमकल दल निरीक्षक

fire claim account : अग्नि बीमा दावा लेखा

fire clay : अग्निसह मिट्टी

fire engine driver : अग्निशमन इंजन चालक ; दमकल चालक

fire extinguisher : अग्निशामक दमकल

fire extinguisher fitter : अग्निशामक फिटर

fire fighting : [s. 18(1)(d), Air Corporations Act] आग बुझाना

fire fighting apparatus : [s. 38(7), Factories Act] अग्निशामक साधित्र

fire insurance business : अग्नि बीमा कारबार

fireman : फायरमैन

fire of the combat zone : [3rd sch., art. 23, Geneva Conventions Act] रणक्षेत्र की गोलाबारी

fire officer : अग्निशमन अधिकारी

fire officer, chief : मुख्य अग्निशमन अधिकारी

Fire Officer, Divisional : प्रभागीय अग्निशमन अधिकारी

fire policy of insurance : a policy insuring against fire अग्नि बीमा पालिसी

fire proof : proof against fire अग्निसह (फायर प्रूफ)

fire proof box : [s. 16(3), Registration Act] अग्निसह पेटी

fire protection and control : अग्नि परित्राण तथा नियंत्रण

fire risk : आग का खतरा

firescapes : [s. 3(j)(ii), Delhi Apartment Ownership Act] अग्नि बचाव मार्ग

fire services : अग्निशमन सेवा

fire station office : दमकल केंद्र कार्यालय

fire station officer : दमकल केंद्र अधिकारी

fire unit commander : फायर यूनिट कमांडर

fireworks : [s. 4(1)(b), Explosives Act] आतिशवाजी

firm : 1. a business unit or enterprise [s. 4, Indian Partnership Act] फर्म ; 2. not weak, wavering or uncertain पक्का ; दृढ़

firm is succeeded to by a company : [s. 33A(6), Income-tax Act] कोई कंपनी फर्म की उत्तरवर्ती हो जाती है

firm name : the name, title or style under which a commercial house transacts business [s. 4, Indian Partnership Act] फर्म नाम

first-aid-box : [s. 19, Contract Labour (Regulation and Abolition) Act] प्राथमिक उपचार पेटीका

first aid facility : प्राथमिक उपचार सुविधा

first aid treatment : [s. 45(3), Factories Act] प्राथमिक उपचार चिकित्सा

first aider : प्रथमोपचारक

first call : प्रथम मांग

first call account : प्रथम मांग लेखा

first call money : प्रथम मांग राशि

first call register : प्रथम मांग रजिस्टर

first charge : a charge which will have priority over all others [Or. 33, r. 10, C.P.C.] प्रथम भार

first class : प्रथम वर्ग

first class magistrate : प्रथम वर्ग मजिस्ट्रेट

first court, decree of the : [app., G. No. 2, C.P.C.] प्रथम न्यायालय की डिक्री

first cousin : [s. 99(d), Indian Succession Act] फर्स्ट कजिन

first cousin once removed : [s. 99(e), Indian Succession Act] फर्स्ट कजिन वन्स रिमूव्ड

first detected : पहले पहल पता चला

first hearing of the suit : [Or. 8, r. 6, C.P.C.] वाद की पहली सुनवाई

first in first out method : प्रथम आवक प्रथम जावक पद्धति

first in, last out : प्रथम आवक, अंतिम जावक

first in rank and precedence : [s. 11, Presidency Small Cause Courts Act] पंक्ति और अग्रता में प्रथम

first information report (F.I.R.) : first report of the alleged offence lodged with the police प्रथम इत्तिला रिपोर्ट

first instance : प्रथम बार ; प्रथमतः

first instance, court of : a court of original jurisdiction in which legal proceedings may be instituted [s. 11(a), Suits Valuation Act] प्रथम बार का न्यायालय

first instance, in the : [s. 123(7), Cr. P.C.] प्रथम बार ; [Or. 38, r. 3(2), C.P.C.] प्रथम बार ही ; प्रथमतः

first issue of the prospectus : [s. 69(5), Companies Act] प्रोस्पेक्टस सर्वप्रथम निकाला जाना

first lieutenant : फर्स्ट लेफ्टिनेंट

first mentioned broker : [s. 163(1)(d), prov. (i), Income-tax Act] प्रथम वर्णित दलाल

first offender : [s. 360(1), prov., Cr. P.C.] प्रथम अपराधी

First Unit Scheme : [s. 2(cc), Unit Trust of India Act] प्रथम यूनिट स्कीम

first used in revenue operation : [sch., para II, expln. A(1), Air Corporations Act] प्रथम बार आमदनी के लिए चलाया गया

fiscal services : राजवित्तीय सेवाएं

fish curing : [s. 66(2), Factories Act] मत्स्य संसाधन

fish eggs and larvae : मछली के अंडे और डिम्ब

Fish Farm Supervisor : मछली फार्म पर्यवेक्षक

Fish Marketing Officer : मीन पणन अधिकारी

fish meal : मत्स्य चूर्ण

Fisheries Development Officer : मछली उद्योग विकास अधिकारी

Fisheries Warden : मछली वार्डन

fishery : 1. the occupation or industry of catching fish मीन उद्योग; मछली उद्योग ; 2. a collection of water in which fish may be found [s. 145(2), Cr. P.C.] मीनक्षेत्र ; मछली क्षेत्र ; मत्स्य क्षेत्र ; मत्स्य उद्योग ; 3. fishing establishment मछली पालन स्थापन ; 4. a legal right to take fish at a certain place or in a particular water मत्स्य अधिकार ; मीन अधिकार

fighting : to catch fish मछली पकड़ना

fighting biology : मत्स्य जीवविज्ञान

fighting harbour : मछली बंदरगाह ; मत्स्य बंदरगाह

fighting vessel : [s. 3(g), Marine Products Development Authority Act] मछली पकड़ने का जलयान ; मत्स्य जलयान

fissionable material : [s. 2(1)(b)(iii), Arms Act] विखंडनीय सामग्री

fit : suited to the circumstances of the case; answering the purpose; proper or appropriate [Or. 45, r. 3(1), C.P.C.] योग्य ; उचित ; उपयुक्त ; ठीक

fit and proper person : उपयुक्त तथा उचित व्यक्ति

fit and safe : उपयुक्त और निरापद

fit case for appeal : अपील के लिए उचित मामला ; अपील किए जाने के योग्य मामला

fit case for the issue of notice : [s. 151(1), Income-tax Act] सूचना जारी किए जाने के लिए ठीक मामला

fit for discharge : [s. 35(2), Prevention of Cruelty of Animals Act, 1960] उन्मोचन के योग्य

fit for exhibition : प्रदर्शन के लिए ठीक ; प्रदर्शनयोग्य

fit for use : [s. 14, ill.(n), Indian Evidence Act] उपयोग्य ; उपयोग के लिए ठीक

fit one for appeal : [art. 134(1)(c), Const.] अपील किए जाने योग्य

fit person : [Or. 32, r. 3(3), C.P.C.] ठीक व्यक्ति ; योग्य व्यक्ति

fit state of health : [s. 59(2), C.P.C.] स्वास्थ्य ठीक दशा में होना ; ठीक स्वास्थ्य

fitness : the quality or state of being fit योग्यता ; उपयुक्तता ; समर्थता

fitness, certificate of : [s. 27, Plantations Labour Act] योग्यता-प्रमाणपत्र ; योग्यता का प्रमाणपत्र ; आरोग्य प्रमाणपत्र

fitness of lunatic accused for trial, subsequent : [s. 146, Army Act] पागल अभियुक्त का आगे चलकर विचारण के उपयुक्त हो जाना (होना)

fitness of the surety : [s. 121(1), prov., Cr. P.C.] प्रतिभू की उपयुक्तता

fitness, physical : शारीरिक समर्थता

fitted, best : [s. 164(5), Cr. P.C.] सर्वाधिक उपयुक्त

fitter : फिटर

fitting : anything supplied as a part, equipment etc., fixture etc. फिटिंग

fitting out : to supply things fit and necessary [2nd sch., art. 24, Geneva Conventions Act] सज्जित करना

five-sixth : [Or. 5, r. 4(b), C.P.C.] पंचषष्ठंश

fix : 1. to appoint [s. 4(2), Hindu Succession Act] नियत करना ; 2. to make or keep permanent स्थिर करना ; 3. to determine; to decide निश्चित करना

fix a reserved bidding : [app. D, form No. 21, C.P.C.] आरक्षित बोली नियत करना

fixation of boundaries : [sixth para, enacted formula, National Capital Territory of Delhi Laws (Special Provisions) Act] सीमाओं का नियतन

fixation of ceiling : fixing the maximum limit अधिकतम सीमा नियत करना

fixation of rates of wages : मजदूरी दर नियतन

fixed : 1. definite and settled स्थिर ; 2. appointed नियत

fixed assets : tangible assets (as land, buildings or machinery) of a permanent or long term nature स्थिर आस्तियां

fixed boundary : [s. 2(d), Bihar and Uttar Pradesh (Alteration of Boundaries) Act] नियत सीमा

fixed cumulative dividends : fixed dividends added, it not paid when due, to the next payment or a future payment [sch., VI, pt. I, Companies Act] नियत संचयी लाभांश

fixed day : the appointed day [s. 73, ill.(k), Indian Contract Act] नियत दिन

fixed deposit : deposit kept for a fixed period नियतकालिक निक्षेप ; नियत निक्षेप ; सावधि निक्षेप ; सावधि जमा

fixed dimensions : [s. 19(1)(b), Indian Railways Act] स्थिर विस्तार

fixed interest bearing shares : shares on which interest at a fixed rate is given नियत ब्याज वाले अंश ; नियत ब्याज वाले शेयर

fixed pay : नियत वेतन

fixed point : नियत स्थल

fixed price : settled price नियत कीमत

fixed rate : [s. 134, ill. (b), Indian Contract Act] नियत दर

fixed rate of dividend : [s. 40A, expln.(a), Income-tax Act] लाभांश की नियत दर

fixed residence : [s. 71, Negotiable Instruments Act] नियत निवास-स्थान

fixed salary : नियत वेतन ; नियत संबलम्

fixed signal : [s. 15(1)(b), Indian Railways Act] स्थिर सिगनल

fixed sterling minimum : [s. 8(c), Former Secretary of State Service Officers (Conditions of Service) Act] नियत न्यूनतम स्टर्लिंग

fixed structure : [s. 25, Factories Act] स्थिर संरचना

fixed time after sight or after demand : [sch., art. 34, Limitation Act] दर्शन या मांग के उपरांत नियत समय

fixture : something usually and permanently attached or appended; a movable chattel (as a machine) which by reason of annexation to real property and adaptation to continuing use in connection with the realty is considered a part of the realty [sch. II, item (ix), Workmen's Compensation Act] फिक्सचर

flag, haul down : [2nd sch., art. 43, Geneva Conventions Act] ध्वज उतारना

flag, jack, pennant or colours : झंडा, जैक, पताका या ध्वज

flag lieutenant : फ्लैग लेफ्टिनेंट

flagman : झंडी वाला

flag of truce : a white flag displayed as an invitation to the enemy to confer or carried on as sign of peaceful intention by one sent to deal with the enemy [s. 34(f), Army Act] अवहार ध्वज

Flag Officer : [s. 3(8), Navy Act] फ्लैग आफिसर

Flag Officer Commanding : फ्लैग आफिसर कमांडिंग

flame height : ज्वाला उच्चता

flame proof construction : [s. 36(2), Factories Act] ज्वालासह सन्निर्माण

flap : फ्लैप

flash : a sudden burst of bright light चमक

flashing point : the lowest temperature at which a vapour gives off from a liquid with flash or ignite प्रज्वलन तापंक

flat : 1. a level part, plain चपटा 2. a storey of floor of a house especially one, or part of one, used as a separate residence फ्लैट

flat rate : सपाट दर

flattery : [s. 61, ill. (viii), Indian Succession Act] चाटुकारिता

flavouring matter : [s. 2(v)(b), Prevention of Food Adulteration Act] वासक द्रव्य

flax : [Ist sch., item 22AA, Central Excises and Salt Act] सन

flaying : to strip off the skin from [sch., item 5, Khadi and Village Industries Commission Act] खाल उतारना

fled from justice : [s. 79, Navy Act] न्याय से भाग गया

fleeces : [s. 2(a), Agricultural Produce (Grading and Marking) Act] ऊन

fleet : a number of warships under a single command; a naval force; the whole naval forces afloat of a particular country फ्लीट

flexible : capable of being bent; yielding to pressure; capable of modification or adaptation नमनीय ; लचीला ; सुनम्य

flight commander : फ्लाइट कमांडर

flight information service : उड़ान सूचना सेवा

flight instructor : उड़ान शिक्षक

Flight Lieutenant : फ्लाइट लेफ्टिनेंट

float : issue and offer for sale [s. 9(1)(f)(i), Industrial Development Bank of India Act] चालू करना

floating of market loans : बाजार उधार चालू किया जाना

floating charge : a continuing charge on the assets of the company creating it; but permitting the company to deal freely with the property in the usual course of business until the security holder shall intervene to enforce his claim [s. 123 (1), Companies Act] प्लवमान भार

floating of loans : [s. 3(2)(4)(c), Defence and Internal Security of India Act] लिए जाने वाले ऋण

floating mortgage : प्लवमान बंधक

floating policy : प्लवमान पालिसी

floating security : an equitable charge on the assets for the time being of a going concern [s. 19(5), Estate Duty Act] प्लवमान प्रतिभूति

flag : to beat or strike, lash [s. 77(2), Air Force Act] पीटना

flood : an overflowing of a great body of water over land not usually submerged; an inundation बाढ़

Flood Control Board, Central : केंद्रीय बाढ़ नियंत्रण बोर्ड

Flood Investigation Division : बाढ़ अन्वेषण प्रभाग

flooding : become full with fluid, especially to excess [s. 22(2), Mines Act] जलप्लावन

floor area : भूमि क्षेत्र ; फर्श क्षेत्र

floor coverings : फर्श की बिछायतें

floor level : भूमि की सतह

floor price : निम्नतम मूल्य

floppy : [s. 76, Information Technology Act] फ्लोपी

flora : [s. 36(a), Wild Life (Protection) Act] वनस्पति

floriculturist : पुष्पविज्ञानी

Flotilla Inspector : ब्रेडा पर्यवेक्षक

flotsam : good floating upon the sea which belong to the State, unless claimed by the true owners thereof [s. 21, Customs Act] प्लुतक ; बहता माल

flour mill : आटा मिल

flour milling : आटा पिसाई

flow characteristics : [s. 16(2)(g), *prov., Water (Prevention and Control of Pollution) Act*] बहाव की प्रकृति

flow conditions : [s. 21(1)(b), *Damodar Valley Corporation Act*] प्रवाह की दशाएं; प्रवाह दशाएं

flow diagram : [pt. v, item 1(g)(ii), *Chemical Weapons Convention Act*] क्रमदर्शी अरेख

flowering or fruiting top : [s. 2(iii)(b), *Narcotic Drugs and Psychotropic Substances Act*] फूलने या फलने वाला सिरा

fluctuating charges : घटते-बढ़ते प्रभार

fluctuation : rise and fall (of prices, rates etc.) [s. 27(4)(b)(i), *Industrial Finance Corporation Act*] उतार-चढ़ाव

fluctuation in price : कीमत का उतार-चढ़ाव

flue : a channel in a chimney for conveying flame or smoke to the outer air [s. 2(a), *Emergency Risks (Undertakings) Insurance Act*] धुआं निकास चिमनी; [s. 36(1), *Factories Act*] फ्लू

flue curing : [s. 11B, *expln., (i), Tobacco Board Act*] धूमनाल संसाधन

flue pipe : [s. 11B, *expln., (i), Tobacco Board Act*] धूमवाहिका नली

fluff : [s. 3(f), *Central Silk Board Act*] रोएं

fluid : [s. 3(h)(ii), *Rubber Act*] तरल

fly : 1. [s. 2(e), *Cotton Ginning and Pressing Factories Act*] उड़ी हुई रुई; 2. to move through the air especially on wings or in aircraft; to move swiftly उड़ना; भागना

fly from justice : न्याय से भागना

fly shunting : [r. 13(1)(3), *Red Tariff No. 19*] फलाई शंटिंग

flying bridge : [s. 3(2), *Indian Railways Act*] उड़न पुल

flying machine : उड़यन मशीन

flying officer : फ्लाइटिंग आफिसर

flying order : [s. 36(d), *Air Force Act*] उड़ान का आदेश

flying squad : द्रुतगामी दल

flying squad inspector : द्रुतगामी दल निरीक्षक

flyleaf : कोरा पन्ना

fly wheel : [s. 21(1)(i), *Factories Act*] गतिपालक चक्र

fodder development officer : चारा विकास अधिकारी

fodder inspector : चारा निरीक्षक

fodder stack : a heap of food for the cattle चारे का ढेर

foetal death : [s. 2(1)(c), *Registration of Births and Deaths Act*] भ्रूण मृत्यु

foetal loss : [s. 4(3)(ii), *Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act*] भ्रूण हानि

foetoscapy : [s. 2(i), *Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act*] भ्रूण दार्शिकी

foetus : fully developed embryo in womb [s. 4(3), *Maternity Benefit Act*] भ्रूण : [s. 2(ba), *Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act*] गर्भ

fogman : कुहासिया

fogman's hut : कुहासिया की गुमटी

fog-signal : [s. 4(1)(b), *Explosives Act*] कुहरा संकेत

folder : फोल्डर

folder, binding : बंधक फोल्डर

folder, expansion : विस्तारी फोल्डर

folder, straightened : सीधा फोल्डर

folder, tab : टैब फोल्डर

folio : फोलियो

follow : to go or come after; to conform to अनुसरण करना; अनुगमन करना; [art. 51A(b), *Const.*] पालन करना

follow, decree shall : [s. 33, *C.P.C.*] के अनुसरण में डिक्री होगी

follow ordinary pursuit : [s. 320, *eightly, I.P.C.*] मामूली कामकाज करना

follow the assets : [s. 360, *Indian Succession Act*] अस्तियों का पीछा करना

follow the event, costs shall not : [s. 35(2), *C.P.C.*] खर्चे परिणाम के अनुसार नहीं दिए जाएंगे

follow the order : आदेश का अनुसरण करना

follow the procedure : [s. 67, *Registration Act*] प्रक्रिया का अनुसरण करना

follow trust property : the doctrine which allows a beneficiary to claim the trust property however it may be charged or allotted in its nature or character subject to the requirement that the property is capable of being identified as acquired with or shown to represent the original estate; to trace [s. 63, *Indian Trusts Act*] न्यास संपत्ति का पीछा करना

follow up action : अनुवर्ती कार्रवाई

follow up negotiation : अनुवर्ती बातचीत

follower : one that follows अनुचारी; अनुचर; अनुगामी

following : निम्नलिखित; अनुगामी

following assessment year : [s. 33A(2)(ii), *Income-tax Act*] आगामी निर्धारण वर्ष

following date : निम्नलिखित तारीख

following day : अगला दिन

foment : उत्तेजित करना

food : [s. 2(v), *Prevention of Food Adulteration Act*] खाद्य

food and agriculture division : खाद्य और कृषि प्रभाग

food and nutrition : खाद्य और पोषण

food concession : खाद्य संबंधी रियायत

food controller : खाद्य नियंत्रक

Food Corporation of India : भारतीय खाद्य निगम

food crop : खाद्य फसल

food, drink, entertainment : खाद्य, पेय, मनोरंजन

Food (Health) Authority : [s. 2(vi), *Prevention of Food Adulteration Act*] खाद्य (स्वास्थ्य) प्राधिकारी

food fermentation and forest products department : खाद्य किण्वन और वन-उपज विभाग

foodgrains : grains useful for human consumption खाद्यान्न; अनाज

foodgrains and fodder crop : खाद्यान्न और चारा फसलें

foodgrains inspector : खाद्यान्न निरीक्षक

foodgrains production drive department : खाद्यान्न उत्पादन अभियान विभाग

food inspector : खाद्य निरीक्षक

food or drink : खाद्य या पेय

food poisoning : [s. 15, *Prevention of Food Adulteration Act*] खाद्य विषाक्तता

Food Standards, Central Committee for : [s. 4(3)(xiii), *Insecticides Act*] केंद्रीय खाद्य मानक समिति

foodstuffs : a substance used as food खाद्य पदार्थ

food supplies : खाद्य प्रदाय

food supply inspector : खाद्य पूर्ति निरीक्षक

foot, at the : [s. 6, r. 15(1), *C.P.C.*] पाद-भाग में

foot note : पाद टिप्पण

foot passenger : पैदल यात्री

foot prints expert : पद छाप विशेषज्ञ

footing, separate and independent : [s. 12(4), *Specific Relief Act*] पृथक् और स्वतंत्र आधार

footway : पैदल मार्ग

for a continuous period : [s. 10(1)(a), *Hindu Marriage Act*] निरंतर कालावधि भर ; निरंतर कालावधि में ; निरंतर कालावधि तक

for a longer period than : [art. 22(4), *Const.*] से अधिक अवधि

for a term of years : [s. 147, *Indian Succession Act*] निश्चित अवधि के लिए

for a total period of thirty days : कुल मिलाकर तीस दिन की कालावधि के लिए ; कुल मिलाकर तीस दिन की कालावधि तक

for amplifying : [s. 13(1)(a), *Representation of the People Act, 1951*] प्रवर्धन के लिए

for and on behalf of Central Government : [s. 3(1), *General Insurance (Emergency Provision) Act*] केंद्रीय सरकार के निमित्त और उसकी ओर से

for any reason : किसी कारण से

for archaeological purpose : पुरातत्विय प्रयोजनार्थ ; पुरातत्विय प्रयोजन के लिए

for being member : सदस्य होने के लिए

for boarding or lodging : [s. 31(1), *Delhi Rent Control Act*] भोजन या निवास के लिए

for consideration : in return of some consideration प्रतिफल ; सप्रतिफल ; [s. 45, *T.P. Act*] प्रतिफलार्थ

for consideration and without notice : [s. 100, *T.P. Act*] प्रतिफलार्थ और सूचना के बिना

for each rupee or fraction of a rupee : [s. 53(c), *Indian Stamp Act*] प्रत्येक रुपए या रुपए के प्रभाग के लिए

for each year of completed service : [s. 10(10), *Income-tax Act*] संपूरित सेवा के हर एक वर्ष के लिए

for external administration of human beings : [s. 3(h), *Drugs and Cosmetics Act*] मनुष्यों के बाह्य उपयोग के लिए

for hire or reward : [s. 2(2)(e)(i), *Contract Labour (Regulation and Abolition) Act*] भाड़े या पारिश्रमिक के लिए

for life : [s. 13, *expln., T.P. Act*] जीवनपर्यंत ; आजीवन

for preserving the peace : परिशांति की परिरक्षा के लिए

for proper working : [s. 316(4), *Companies Act*] उचित कार्यसाधन के लिए ; उचित कार्यकरण के लिए

for reasons to be recorded : [s. 46(3), *Manipur (Hill Areas) District Councils Act*] ऐसे कारणों से, जो अभिलिखित किए जाएंगे ; ऐसे कारणों से जो लेखबद्ध किए जाएंगे

for support and maintenance : [s. 5(ix), *Gift-tax Act*] आलंबन और भरण-पोषण के लिए

for the advancement of : [art. 15(4), *Const.*] की उन्नति के लिए

for the ends of justice : [s. 100, *prov., Navy Act and art. 139A(2), Const.*] न्याय के उद्देश्य की पूर्ति के लिए

for the life, estate : जीवनपर्यंत के लिए संपदा

for the purpose of securing : [art. 55(2), *Const.*] प्राप्त कराने के लिए

for the purposes : [art. 81(2), *Const.*] प्रयोजनों के लिए

for the purposes of this article : [art. 58(2), *expln., Const.*] इस अनुच्छेद के प्रयोजनों के लिए

for the time being : at that time [s. 2(19), *Income-tax Act and art. 22(3)(a), Const.*] तत्समय

for the time being in force : [art. 72(3), *Const.*] तत्समय प्रवृत्त

for value : [s. 27(2)(c), *Specific Relief Act*] मूल्यार्थ

for value, transferee : a person, who has passed a valuable consideration for the property transferred to him [s. 19(b), *Specific Relief Act*] मूल्यार्थ अंतरिती

Forage Production Officer : चारा उत्पादन अधिकारी

F.O.R. : free on rail बिल्टी कटरिल पहुंच

F.O.R. price : [sch. II, item 1, *Mines and Minerals (Regulation and Development) Act*] रेल पहुंच कीमत/बिल्टी कट कीमत

Forage production officers : चारा उत्पादन अधिकारी

forbear : to abstain or desist from [s. 127, *ill.(b), Indian Contract Act*] प्रविरत रहना है

forbearance : the action of forbearing [s. 137, *Indian Contract Act*] प्रविरत रहना ; [s. 45(1)(c), *Presidency-towns Insolvency Act*] प्रविरिति

forbid : to command against; to prohibit [s. 151, *Indian Evidence Act and s. 63, ill. (a), Indian Contract Act*] निषेध करना ; [art. 17, *Const.*] निषिद्ध करना

forbidden : निषिद्ध

forbidden by the law : विधि द्वारा निषिद्ध

force : 1. a group of men collected together, as for instance, police force [s. 349, *I.P.C.*] बल ; 2. to constrain or compel by physical, moral or intellectual means or by the exigencies of circumstances मजबूर करना ; अतिक्रमण करना

force a safeguard : [s. 36(a), *Army Act*] संरक्षण गारद का अतिक्रमण करना

force, air : [art. 257(2), *Const.*] वायु सेना

force and effect : legal efficacy [ss. 147 and 157, *C.P.C. and art. 123(2), Const.*] बल और प्रभाव

force, armed : [VIIth sch., list 1, item, 2, *Const.*] सशस्त्र बल

force, cease to be in : [art. 249(2)(3), *Const.*] प्रवृत्त न रहना

force, come into : [art. 394, *Const.*] प्रवृत्त होना

force, continue in : [art. 249(2), *prov., Const.*] प्रवृत्त रहना

force, in : [art. 227(3), *prov., Const.*] प्रवृत्त

force majeure : superior power [sch., pt. II, item 17, *Commercial Documents Evidence Act*] अपरिहार्य घटना

force majeure : अनिवार्य बाध्यता ; अनिवार्य शक्ति

force of law : [art. 13(3)(a), *Const.*] विधि का बल

force of a decree : [Or. 13, r. 9(1)(b), *C.P.C.*] डिक्री का बल

force of law, shall have the : विधि का बल रखेगा

force, persuasive : आग्रह बल ; अग्रही बल

force, police : [VIIth sch., list 1, item 80, *Const.*] पुलिस बल

force, remain in : [art. 249(2), *Const.*] प्रवृत्त रहना

forced labour : compelled or imposed labour [s. 359, *I.P.C. and art. 23(1), Const.*] बलात्क्रम

forced labour, providing for : [s. 2(b), *Bonded Labour System (Abolition) Act*] बलात्क्रम का उपबंध करना

forced landing : [s. 3(3), *Anti-Hijacking Act*] विवश होकर उतरना

forces, armed : सशस्त्र बल

forces, the : [s. 3(xi), *Army Act*] बल

forcibly : by force बलपूर्वक ; बलात् ; बल से

forcibly and wrongfully disposes : [s. 145(4), *prov., Cr. P.C.*] बलात् और सदोष रूप से बेकब्जा करना

forcibly resist : [s. 46(2), *Cr. P.C.*] बलात् प्रतिरोध करना

fore and aft : अगला-पिछला

forecast : [s. 68, *Companies Act*] पूर्वकथन ; पूर्वानुमान ; भविष्यवाणी

forecaster : पूर्वकथनकर्ता ; पूर्वानुमानकर्ता ; भविष्यवाणीकर्ता

foreclose : to debar a mortgagor from his right to redeem a mortgage पुरोबंधित करना ; पुरोबंध करना

foreclosure : the action of foreclosing [s. 67, *T.P. Act*] पुरोबंध

foreclosure, decree for : [Or. 34, r. 4(3), *C.P.C.*] पुरोबंध डिक्री ; मोचनरोध डिक्री

foreclosure suit : [s. 67(a), *T.P. Act*] पुरोबंध वाद

forego : [s. 71D(4), *prov., Indian Railways Act*] छोड़ना

foregoing : preceding [s. 1, *T.P. Act*] पूर्ववर्ती ; [s. 126, *C.P.C. and art. 34, Const.*] पूर्वगामी

foregoing debt : [s. 530(b), Companies Act] पूर्वगामी ऋण

foregoing power : पूर्वगामी शक्ति

foregoing power, generality of the : पूर्वगामी शक्ति की व्यापकता

foregoing provision : [s. 126, C.P.C., art. 10 and art. 34, Const.] पूर्वगामी उपबंध

foreign : of a foreign country वैदेशिक ; विदेश ; विजातीय

foreign affairs : [VII, sch., list 1, item 10, Const.] विदेश कार्य

Foreign Affairs, Cabinet Committee on : मंत्रिमंडल की विदेश कार्य समिति

foreign agency : विदेशी अभिकरण

foreign agent : [s. 4(2)(b), Official Secrets Act] विदेशी अभिकर्ता

foreign bills : [s. 104, Negotiable Instruments Act] विदेशी विनिमय पत्र

foreign company : [s. 2(c), Coal Mines (Taking Over of Management) Act] विदेशी कंपनी

foreign country : any country, state or kingdom not one's own [s. 83, expln., C.P.C. and VIIIth sch., list I, item 14, Const.] विदेश

foreign currency : [s. 27, Industrial Finance Corporation Act] विदेशी करेंसी

foreign employer : इतर विभाग नियोजक ; बाह्य विभाग नियोजक

foreign enterprise : [s. 10(6)(vi), Income-tax Act] विदेशी उद्यम

foreign examination : [s. 4(1)(v), Cost and Works Accountants Act] विदेशी परीक्षा

foreign exchange : foreign currency including all deposits, credits, drafts, bills of exchange etc., in foreign currency [s. 2(d), Foreign Exchange Regulation Act and s. 27(1), Industrial Finance Corporation Act] विदेशी मुद्रा

foreign-going vessel or aircraft : [s. 2(21), Customs Act] विदेशगामी जलयान या वायुयान

foreign income : विदेशजन्य आय

foreign instrument : [s. 12, Negotiable Instruments Act] विदेशी लिखत

foreign insurer : [s. 3(f), General Insurance Business (Nationalisation) Act] विदेशी बीमाकर्ता

foreign judgment : [s. 13, C.P.C.] विदेशी निर्णय

foreign jurisdiction : such jurisdiction as a State has with regard to its subjects when they are, or with regard to acts done, outside its boundaries [art. 260, Const.] वैदेशिक अधिकारिता ; विदेशी अधिकारिता

foreign law : [s. 45, Indian Evidence Act and s. 2(b), Extradition Act] विदेशी विधि

foreign loans : [VIIIth sch., list I, item 37, Const.] विदेशी ऋण

foreign markets, develop : [s. 280ZC(3)(b), Income-tax Act] विदेशी बाजारों में मांग पैदा करना

foreign port : [s. 56, ill.(d), Indian Contract Act] विदेशी पत्तन

foreign post : विदेशी डाक

foreign powers : विदेशी सरकार ; [s. 4(2)(b), Official Secrets Act] विदेशी शक्तियां

foreign prince : विदेशी राजा

foreign register : [s. 157(1), Companies Act] विदेशी रजिस्टर

foreign remittances : अंतर्राज्यीय विप्रेषण

foreign ruler : [s. 86, C.P.C.] विदेशी शासक

Foreign Secretary : विदेश सचिव

foreign security : [s. 2(1), Foreign Exchange Regulation Act] विदेशी प्रतिभूति

foreign service : 1. extraneous service अन्यत्र सेवा ; 2. service in another country than one's own विदेश सेवा

Foreign Service, Indian : भारतीय विदेश सेवा

foreign State : [s. 84, C.P.C. and art. 367(3), Const.] विदेशी राज्य

foreign substance : [s. 2(e), Oil Industry (Development) Act] विजातीय पदार्थ

foreign tourist organisation : विदेशी पर्यटक संगठन

foreign travel : [s. 32(1), expln., Foreign Exchange Regulation Act] विदेश यात्रा

foreign wealth : [s. 44B, expln. (4), Wealth-tax Act] विदेशी धन

foreman : फोरमैन

foreman (of the jury) : (जूरी का) अग्रणी

forename : मुख्य नाम

forenoon : पूर्वाह्न

forensic : of or used in courts of law न्याय संबंधी

forensic medicine : [s. 44(g)(ix), Aligarh Muslim University Act] न्याय-आयुर्विज्ञान

forensic science laboratory : न्यायालयिक प्रयोगशाला

foresee : to see beforehand पूर्वकल्पना करना

foreseeable environment : [s. 3(3), Medical Termination of Pregnancy Act] पूर्वानुमेय परिस्थिति

forest : वन

forest clerk : वन लिपिक

Forest Engineer : वन इंजीनियर

forest fire : दावानल

Forest Guard : वन रक्षक

forest land : [s. 3, Indian Forest Act and art. 31A(2)(a)(iii), Const.] वन भूमि

forest offence : [s. 2(3), Indian Forest Act] वन अपराध

forest office : [s. 4(3), Indian Forest Act] वन-पद ; वन कार्यालय

Forest Officer : [s. 24(2), Damodar Valley Corporation Act] वन अधिकारी

Forest Officer, Divisional : प्रभागीय वन अधिकारी

forest produce : [s. 2(4), Indian Forest Act] वन उपज

Forest Ranger : वन रेंजर

Forest Settlement Officer : [s. 4(c), Indian Forest Act] वन व्यवस्थापन अधिकारी ; वन बंदोबस्त अधिकारी

Forest Statistician : वन सांख्यिक

Forest Surveyor : वन सर्वेक्षक

forest tract : [s. 15(a), Indian Forest Act] वन खंड

Forest Training Division : वन प्रशिक्षण खंड

Forest Utilisation Officer : वन उपयोग अधिकारी

Forest Village School Master : वन ग्राम शाला अध्यापक

Forester : वनपाल

forester's school : वनपाल विद्यालय

forestry : the science of planting and taking care of forests वन विज्ञान ; वनोद्योग

forestry development : वन विकास

forestry operations : वन संबंधी क्रियाएं

forest and wild life : [art. 48A, Const.] वन तथा वन्यजीव

forfeit : 1. to lose the right, or to tender oneself liable to be deprived of something in consequence of an offence or breach of a condition or the like [s. 35, ill., T.P. Act] समपहृत होना ; 2. to lose the right etc. [s. 2(g)(3), Bonded Labour System (Abolition) Act] खो देना ; 3. to subject to forfeiture [Or. 21, r. 86, C.P.C.] समपहृत करना ; समपहरण

forfeit the freedom of employment, shall : [s. 2(g), Bonded Labour System (Abolition) Act] नियोजन की स्वतंत्रता खो देगा

forfeit the right to move freely, shall : [s. 2(g)(3), Bonded Labour System (Abolition) Act] अबाध संचरण का अधिकार खो देगा

forfeited share : समपहृत शेयर

forfeited to government : [s. 62, *Indian Vessels Act*] सरकार को समपहृत

forfeiture : the action of forfeiting or the fact of being forfeited [ss. 63, 112 and 114, *T.P. Act and art. 34, Const.*] समपहरण

forfeiture, has become liable to : [s. 128(2)(f)(ii), *C.P.C.*] समपहरणीय हो गई है

forfeiture of good service : [s. 80(f), *Army Act*] सुसेवा का समपहरण

forfeiture of property : [s. 53(fifthly), *I.P.C.*] संपत्ति का समपहरण

forfeiture of seniority : [s. 71(g), *Army Act*] ज्येष्ठता का समपहरण

forfeiture of seniority of rank : [s. 71(g), *Army Act*] रैंक में की ज्येष्ठता का समपहरण

forfeiture of service : [s. 84(a), *Army Act*] सेवाकाल का समपहरण

forfeiture ordered : [art. 34, *Const.*] आदिष्ट समपहरण

forge : 1. to do the act of forgery; to fabricate [ss. 466, 467 and 471, *I.P.C.*] कूटरचना करना ; 2. to form by heating and hammering गढ़ना ; फोर्जन

forged : made by forgery [s. 126, *ill.(b), Indian Evidence Act*] कूटरचित

forged document : document brought into existence by forgery [s. 470, *I.P.C. and s. 94(2)(d), Cr. P.C.*] कूटरचित दस्तावेज

forged note expert : जाली नोट विशेषज्ञ

forged refund orders : कूटरचित प्रतिदाय आदेश ; जाली वापसी आदेश

forged seal : seal brought into existence by forgery कूटरचित मुद्रा

forger : one who commits forgery [s. 110(a), *Cr. P.C.*] कूटरचियता

forgery : [s. 463, *I.P.C.*] कूटरचना

forgings : [5th sch., item 11, *Income-tax Act*] पिटाई के माल ; फोजित माल

form : 1. manner; method; way of doing anything; formal procedure प्ररूप ; रूप ; 2. the visible aspect of a thing रूप ; स्वरूप ; 3. proforma प्ररूप

form a part of : का अंग है ; का भाग है ; के भागरूप हैं

form a quorum : गणपूर्ति होना ; गणपूर्ति करना

form, admission : प्रवेश पत्र

form and dimensions : 1. [s. 10, *Gram Nyayalyas Act*] आकार और विमाओं ; 2. [s. 12, *Presidency Small Cause Courts Act*] प्ररूप और लंबाई-चौड़ाई ;

form and manner : [art. 8, *Const.*] प्ररूप और रीति

form associations : [art. 19(1)(c), *Const.*] संगम बनाना

form conjecture : [s. 403, *ill.(c), I.P.C.*] अनुमान लगाना

form, defective in : [s. 44, *Indian Lunacy Act*] प्ररूपिक दृष्टि से त्रुटिपूर्ण

form, defective in point of : [s. 44, *Indian Lunacy Act*] प्ररूपिक दृष्टि से त्रुटिपूर्ण

form, insufficient in : [s. 44, *Indian Lunacy Act*] प्ररूपिक दृष्टि से अपर्याप्त

form, insufficient in point of : [s. 44, *Indian Lunacy Act*] प्ररूपिक दृष्टि से अपर्याप्त

form keeper : फार्म बाला

form of a document, reduced to : दस्तावेज के रूप में लेखबद्ध

form of a memorandum, in the : [Or. 40, r. 1. *C.P.C.*] ज्ञापन के रूप में

form of accounts : लेखाओं का प्ररूप

form of accounts of the Union and of the States : [art. 150, *margin, Const.*] संघ और राज्यों के लेखाओं का प्ररूप

form of attestation : [s. 3, *T.P. Act*] अनुप्रमाणन का प्ररूप

form of a balance sheet : तुलनपत्र का प्ररूप

form of initial accounts : प्रारंभिक लेखाओं का फार्म

form of notice : [Or. 12, r. 3, *C.P.C.*] सूचना का प्ररूप

form of order : आदेश का प्ररूप

form of procedure : fixed or formal way or the mode in which successive steps in litigation are taken [s. 4(1), *C.P.C.*] प्रक्रिया का रूप

form of return : [s. 37(2)(h), *Industrial Development Bank of India Act*] विवरणी का प्ररूप

form of security : shape and structure of anything that makes the money more assured in its payment of more readily recoverable [Or. 45, r. 7(1), *prov., C.P.C.*] प्रतिभूति का रूप

form of tender : निविदा-प्ररूप ; निविदा का प्ररूप

form of the charge : आरोप का प्ररूप

form of trade connection : [s. 55(1), *Trade and Merchandise Marks Act*] व्यापार संबंध का स्वरूप

form of warrant : [s. 70, *Cr. P.C.*] वारंट का प्ररूप

form or ceremony : [s. 25, *Indian Christian Marriage Act*] कर्मकांड या रीति

form part of, shall : [art. 146(3), *Const.*] का भाग होंगी

form set out for : [art. 99, and art. 148(2), *Const.*] के लिए दिया गया प्ररूप

form set out for the purpose : [art. 99, *Const.*] इस प्रयोजन के लिए दिया गया प्ररूप

Form Supervisor : फार्म पर्यवेक्षक ; प्ररूप पर्यवेक्षक

form supplier : फार्मदाता ; प्ररूपदाता

forma pauperis, in : अकिंचन के रूप में

formal : प्ररूपिक ; प्ररूपी ; औपचारिक ; यथारीति ; जाब्ले का

formal character : [s. 9A(1), *Explosives Act*] प्ररूपी प्रकार ; औपचारिक प्रकार

formal characters : [s. 32(1), *Gram Nyayalyas Act*] औपचारिक प्रकृति

formal character, evidence of : [s. 296(1), *Cr. P.C.*] औपचारिक साक्ष्य

formal charge : यथारीति आरोप

formal deed : [s. 14(3)(b)(i), *Specific Relief Act*] प्ररूपिक विलेख ; जाब्ले का विलेख

formal defect : a defect as to the form [Or. 23, r. 1(3)(a), *C.P.C.*] प्ररूपिक त्रुटि

formal document : a document following or according with established form, custom or rule and not deviating from what is usual or generally acceptable [Or. 45, r. 7(1)(b)(i), *C.P.C.*] प्ररूपिक दस्तावेज ; जाब्ले का दस्तावेज

formal expression : an expression following a prescribed form [s. 2(2), *C.P.C.*] प्ररूपिक अभिव्यक्ति

formal expression of an adjudication : [s. 2(2), *C.P.C.*] न्यायनिर्णयन की प्ररूपिक अभिव्यक्ति

formal inquiry : [s. 338(2), *Cr. P.C.*] यथारीति जांच ; प्ररूपी जांच ; जाब्ले से जांच

formal proof : [s. 279(3), *Cr. P.C.*] प्ररूपिक सबूत ; यथारीति सबूत

formal sanction : औपचारिक मंजूरी

formal training : प्ररूपिक प्रशिक्षण

formal trial : [s. 11(3), *Central Reserve Police Force Act*] औपचारिक विचारण

formalities of the contract : [s. 5, *main hdg., Sale of Goods Act*] संविदा की प्ररूपिताएं

Formalities, procedural : [s. 134(a), *Motor Vehicles Act*] प्रक्रिया संबंधी औपचारिकताएं

formality : that which pertains to outward form; a formal act or observance, something being required to be done for form's

- sake [s. 92, prov.(2), Indian Evidence Act] प्ररूपिता ; औपचारिकता
- format** : general arrangement of plan; to give a form [s. 2(c), Cine Workers Welfare Fund Act] रूपविधान
- formation** : the action or process of forming [s. 58(v), Mines Act] बनाव ; बनाया जाना ; निर्माण ; रोपण ; [IIIrd sch., art. 50, Geneva Conventions Act] विरचना
- formation of an autonomous State comprising certain tribal areas in Assam and creation of local legislature or Council of Ministers or both therefore** : [art. 244A, Const.] असम के कुछ जनजाति क्षेत्रों को समाविष्ट करने वाला एक स्वशासी राज्य बनाना और उसके लिए स्थानीय विधान-मंडल या मंत्रि-परिषद् या दोनों का सृजन
- formation of company** : [s. 237(b)(i), Companies Act] कंपनी का बनाया जाना
- formation of departments** : [s. 26(b), Institutes of Technology Act] विभागों का बनाया जाना
- formation of new State** : [long title, Himachal Pradesh and Bilaspur (New State) Act and art. 3, margin, Const.] नए राज्य का निर्माण
- formation or conservation of forests** : [s. 38(1), Indian Forest Act] वनों का रोपण या संरक्षण
- forme proof inkman** : फर्मा प्रूफ स्याहीवाला
- forme proof pressman** : फर्मा प्रूफ प्रेसमैन
- former** : 1. earlier in time; pertaining to a period anterior to that in question पूर्ववर्ती ; पूर्वतर ; पहला ; 2. the first mentioned पूर्वकथित ; 3. occurring in the past भूतपूर्व
- former court** : 1. the court in which the matter under consideration was dealt with earlier पूर्ववर्ती न्यायालय ; पूर्वतर न्यायालय ; 2. the court mentioned earlier पूर्वकथित न्यायालय
- former employment** : [s. 22(2)(f), Defence and Internal Security of India Act] पूर्व नियोजन
- former Indian State** : भूतपूर्व भारतीय राज्य
- former occupancies** : [s. 21(2), Registration Act] भूतपूर्व अधिभोग
- former suit** : the suit that was instituted and in some cases decided also before the suit under consideration [s. 11, expln. I, C.P.C.] पूर्ववर्ती वाद
- forming part of emoluments** : [s. 60(1), prov. (I), C.P.C.] उपलब्धियों का भागरूप
- forms (as in "forms common boundary")** : बनाती है
- formula** : a conventional statement intended to express some fundamental truth or principle [s. 34(3), Payment of Bonus Act] सूत्र ; [s. 18(a)(iii), Drugs and Cosmetics Act] फार्मूला ; फारमूला
- formulary** : [sch., expln. I, Medicinal and Toilet Preparations (Excise Duties) Act] सूत्र संहिता
- formulate** : [art. 269(3), Const.] बनाना ; [preamble, Central Sales Tax Act] निश्चित करना
- formulation** : सूत्र ; विनिर्मिति
- forsake** : to renounce or surrender [s. 35(c), Navy Act] त्याग करना
- forthcoming** : [s. 240, Indian Succession Act] उपलब्ध
- forthwith** : at once [art. 56(2), Const.] तत्काल ; तत्क्षण ; तुरंत
- fortnightly** : पाक्षिक
- fortnightly report** : पाक्षिक रिपोर्ट
- fortress** : दुर्ग
- fortuitous accidents** : [rules for policy, para 7, Marine Insurance Act] आकस्मिक दुर्घटनाएं
- fortune telling** : भाग्य बताना
- forum** : मंच ; न्यायालय ; अधिकरण
- forward** : 1. to send towards the place of destination भेजना ; अग्रपेण ; प्रेषण ; 2. to send forward अग्रपिहित करना
- forward air controller** : अग्रवर्ती हवाई नियंत्रक
- forward business** : अग्रिम कारबार
- forward contract** : a contract providing for performance on a future date अग्रिम संविदा
- forward market** : a market of transactions providing for future delivery वायदा बाजार
- Forward Markets Commission** : वायदा बाजार आयोग
- forwarded in due course** : सम्यक् अनुक्रम में भेजा गया
- forwarding agent** : अग्रपेण अभिकर्ता ; अग्रपेक अभिकर्ता
- forwarding and clearing agents** : [s. 2(b)(x), Collection of Statistics Act] अग्रपेण और निकासी अभिकर्ता
- forwarding letter** : अग्रपेण पत्र
- forwarding note** : प्रेषण टिप्पण
- forwarding railway administration** : [s. 27(4)(b), Indian Railways Act] अग्रपेक रेल प्रशासन
- foster** : to nourish [sch. I, item (i), Jawaharlal Nehru University Act] पोषण करना ; पोषित करना ; संवर्धन करना
- foster care** : [s. 42(2), Juvenile Justice (Care and Protection of Children) Act] पोषण देखरेख
- foster the culture** : [sch. I, item (1), Jawaharlal Nehru University Act] संस्कृति का संवर्धन करना
- foul matter** : [s. 29., ill.(b), Indian Easements Act] गंदा द्रव्य
- foul, to get** : [s. 13(1), Indian Ports Act] अटक जाना
- fouled or polluted** : कलुषित या प्रदूषित
- fouling** : rendering filthy or dirty [s. 277, I.P.C.] कलुषित करना
- found to be lunatic, who is** : जिसके पागल होने का निष्कर्ष है
- foundation, religious** : धार्मिक प्रतिष्ठान
- founded on facts** : based on facts [s. 14(2), Presidency-towns Insolvency Act] तथ्यों पर आधारित
- founded on the same cause of action** : [s. 10, expln., C.P.C.] उसी वाद हेतुक पर आधारित
- founded upon separate and distinct facts** : [Or. 8, r. 7, C.P.C.] पृथक् और सुभिन्न तथ्यों पर आधारित
- founder of the institution** : [s. 13(3)(a), Income-tax Act] संस्था का संप्रवर्तक
- founders' shares** : संप्रवर्तक शेयर
- founding and casting** : गलाई और ढलाई
- foundling** : an unclaimed infant; a child deserted by unknown parents [s. 4, ill. (a), Indian Trusts Act] अपविद्ध ; अपविद्ध शिशु
- foundry accounts** : ढलाई घर लेखे
- foundry expert** : ढलाई विशेषज्ञ
- four consecutive days** : [art. 101(4), prov., Const.] निरंतर चार दिन
- fourteen days' notice** : [art. 90(c), prov., Const.] चौदह दिन की सूचना
- fourteen days' notice in writing** : [art. 61(2)(a), Const.] चौदह दिन की लिखित सूचना
- fowl** : [s. 282(37), Cantonments Act] कुक्कुट
- fraction** : 1. any part of a unit [s. 287(2), Companies Act] भिन्न ; 2. a fragment or small piece [s. 46(2)(ee), Gift-tax Act] भाग
- fraction of a year** : वर्ष का भाग
- fraction of leave** : [s. 79(4), Factories Act] छुट्टी का भाग
- fractions being disregarded** : [art. 55(2)(c), Const.] भिन्नों की उपेक्षा की जाएगी
- fractions exceeding one-half being counted as one** : [art. 55(2)(c), Const.] आधे से अधिक भिन्न को एक गिना जाएगा
- fracture of bone** : crack or split of bone अस्थि-भंग
- fracture or dislocation** : [s. 320(seventhly), I.P.C.] भंग या विसंधान

fragmentation : the action or process of breaking into fragments
खंडकरण

fragmentation of agricultural holdings : [s. 4(2), *Hindu Succession Act*] कृषि जोतों का खंडकरण

frame : 1. construction; structure; constitution विरचना ; चौखटा ;
2. to shape; to give shape; to make विरचित करना ; विरचना करना

frame issues : 1. to draft or draw up the point or points in question arising out of pleadings containing statements of facts or law which one party affirms and the other denies [Or. 14, r. 3 and r. 4, *C.P.C.*] विवाद्यकों की विरचना करना ; विवाद्यक विरचित करना ; 2. settling of issues विवाद्यकों का स्थिर किया जाना

frame of suit : the form in which the suit has been instituted [Or. 50, r. 1(b), *C.P.C.*] वाद की विरचना

framing and recording issues : [Or. 15, r. 4, *C.P.C.*] विवाद्यकों की विरचना और अभिलेखन

framing of the charge : [s. 464(2)(a), *Cr. P.C.*] आरोप की विरचना

franchise : 1. the right of voting; voting qualification मताधिकार ;
2. privilege or exemption by privilege or grant विशेषाधिकार

fraternity : [preamble, *Const.*] बंधुता

fraud : criminal deception; the using of false representations to obtain an unjust advantage or to injure the rights or interests of another कपट

fraud by concealment : [s. 23., *ill.(g), Indian Contract Act*] छिपाव द्वारा कपट

fraud clerk : कपट कार्य लिपिक

fraudulent : deceitful; serving the purpose of, or accomplished by fraud [s. 171 and 496, *I.P.C.* and s. 17(5), *Indian Contract Act*] कपटपूर्ण

fraudulent breach of trust : [s. 39(2)(j), *Presidency-towns Insolvency Act*] कपटपूर्ण न्यास भंग

fraudulent claim : a claim characterised by, or of the nature of fraud [s. 153., *ill.(a), Indian Evidence Act*] कपटपूर्ण दावा

fraudulent dealing : [long title, *Antiquities and Art Treasures Act*] कपटपूर्ण संब्यवहार

fraudulent enrolment : [s. 121(2), *Air Force Act*] कपटपूर्ण अभ्यावेशन

fraudulent entry : [s. 79, *Navy Act*] कपटपूर्ण प्रवेश

fraudulent insolvent : [s. 79(2)(c), *Presidency-towns Insolvency Act*] कपट करने वाला दिवालिया ; कपटी दिवालिया

fraudulent intention : an intention to defraud [Or. 6, r. 10, *C.P.C.*] कपटपूर्ण आशय

fraudulent mark : [preamble, *Trade and Merchandise Marks Act*] कपटपूर्ण चिह्न

fraudulent misrepresentation : [s. 62(5), *Companies Act*] कपटपूर्ण दुर्व्यपदेशन

fraudulent or unlawful purpose : [s. 234(7), *Companies Act*] कपटपूर्ण या विधिविरोधी प्रयोजन

fraudulent person : [s. 203(1), *Companies Act*] कपटी व्यक्ति

fraudulent preference : every conveyance or transfer of property or charge thereon made, every payment made, every obligation incurred and every judicial proceedings taken or suffered by any person unable to pay his debts as they become due from his own money in favour of any creditor with a view to giving one creditor a preference over other creditors is fraudulent and void as against the trustee in bankruptcy, if the debtor became bankrupt within three months [s. 34(2), *Presidency-towns Insolvency Act*] कपटपूर्ण अधिमान

fraudulent purchaser : a purchaser, who has obtained the sale to himself by fraud कपटी क्रेता

fraudulent statement : [s. 57(a), *Army Act*] कपटपूर्ण कथन

fraudulently : in a deceitful manner [s. 25, *I.P.C.*] कपटपूर्वक

fraudulently inform : [s. 19, *ill.(c), Indian Contract Act*] कपटपूर्वक इत्तिला देना

fraudulently represent : कपटपूर्ण व्यपदेशन करना

free : 1. not bound or confined मुक्त ; 2. not obstructed or impeded अबाध ; 3. not subject to any other authority or control; without compulsion स्वतंत्र ; 4. not costing anything बिना खर्च के ; खर्च के बिना ; मुफ्त ; निःशुल्क

free access : unrestricted approach अबाध पहुंच

free agent : [s. 61. *ill.(v), Indian Succession Act*] स्वतंत्र कर्ता

free and compulsory education : [art. 45, *Const.*] निःशुल्क और अनिवार्य शिक्षा

free board : 1. [s. 3(14), *Merchant Shipping Act*] शीर्षान्तर ;
2. [s. 2(d), *Foreign Contribution (Regulation) Act*] निःशुल्क भोजन

free consent : consent without any control or compulsion, of free will [s. 14, *Indian Contract Act*] स्वतंत्र सम्मति

free delivery : निःशुल्क परिदान

free enterprise economy : मुक्त उद्यम अर्थव्यवस्था

free exercise of electoral rights : [s. 29(2), *Cantonments Act*] निर्वाचन अधिकार का स्वतंत्र प्रयोग

free from all incumbrances : [s. 18FE(3)(d), *Industries (Development and Regulation) Act*] सभी विल्लंगमों से रहित

free from any defect : [s. 17(2)(c), *Sale of Goods Act*] किसी वृट्टि से मुक्त ; किसी भी नुक्स से रहित

free from average : a marine insurance term denoting that no claim for partial loss or average but only in respect of total loss, can be entertained [sch., para 5, *Marine Insurance Act*] आंशिक हानि मुक्त

free from disability : [s. 3(g), *Land Acquisition Act*] नियोग्यता से मुक्त

free-hold land : पूर्ण स्वामित्व भूमि

free-hold lease accounts : पूर्ण स्वामित्व पट्टा लेखे

free ingress : [ss. 47(1) and 100(1), *Cr. P.C.*] अबाध प्रवेश

free ingress and egress : [s. 51, *T.P. Act*] अबाध रूप से आना-जाना

free issue : [s. 53, *Mines Act*] बिना मूल्य वितरण ; निःशुल्क वितरण

free legal aid : [art. 39A, *margin, Const.*] निःशुल्क विधिक सहायता

free market : खुले बाजार में

free of charge : without payment मुफ्त ; निःशुल्क

free of cost : खर्चा दिए बिना ; खर्च के बिना ; मुफ्त

free of duty : [s. 6, *Diplomatic Relations (Vienna Convention) Act*] शुल्क दिए बिना

free of tax : कर मुक्त

free official transport : निःशुल्क शासकीय परिवहन ; निःशुल्क शासकीय वाहन

free on board (f.o.b.) : पोत पर्यंत निःशुल्क

free on rail (f.o.r.) : रेल पर्यंत निःशुल्क

free or concessional passage : [s. 10(6)(i), *Income-tax Act*] निःशुल्क या रियायती यात्रा

free passage : 1. [s. 17(b), *Indian Easements Act*] अबाध मार्ग ; व्यय-मुक्त यात्रा ; मुफ्त यात्रा ; निःशुल्क यात्रा ; 2. unimpeached passage, to allow to pass without constraints [IVth sch., pt. I (general provisions), art. 23, *Geneva Conventions Act*] अबाध रूप से गुजरने देना

free passage to India : भारत तक की व्यय-मुक्त यात्रा

free reserves : [s. 293(1)(d), *Companies Act*] खुली आरक्षितियां

free sale, for : खुले बाजार में विक्रय के लिए

free service checker : निःशुल्क सेवा पड़तालकर्ता

free service clerk : निःशुल्क सेवा लिपिक

free sugar : खुले बाजार के लिए चीनी

free symbol : [para 9, Election Symbol (Reservation and Allotment) Order] मुक्त प्रतीक

free time : [ss. 46(d), and 77(5)(a), Indian Railways Act] समय छूट

free-to-air : [s. 4A(3), Cable Television Networks (Regulation) Act] निःशुल्क प्रसारणीय चैनल

free trade zone : [s. 6(10A), Finance Act, 2000] मुक्त व्यापार क्षेत्र

free zone : मुक्त जोन (इलाका)

freedom : [art. 19, Const.] स्वातंत्र्य

freedom and dignity, conditions of : [art. 39(f), Const.] स्वतंत्र और गरिमामय वातावरण

freedom as to attendance at religious instruction or religious worship in certain educational institutions : [art. 28, margin, Const.] कुछ शिक्षा संस्थाओं में धार्मिक शिक्षा या धार्मिक उपासना में उपस्थित होने के बारे में स्वतंत्रता

freedom as to payment of taxes for promotion of any particular religion : [art. 27, margin, Const.] किसी विशिष्ट धर्म की अभिवृद्धि के लिए करों के संदाय के बारे में स्वतंत्रता

freedom from want : अभाव से मुक्ति

freedom movement : स्वातंत्र्य आंदोलन

freedom of conscience : [art. 25(1), Const.] अंतःकरण की स्वतंत्रता

freedom of conscience and free profession, practice and propagation of religion : [art. 25, margin, Const.] अंतःकरण की और धर्म के अबाध रूप से मानने, आचरण और प्रचार करने की स्वतंत्रता

freedom of expression : [art. 19(1)(a), Const.] अभिव्यक्ति स्वातंत्र्य

freedom of press : प्रेस-स्वातंत्र्य

freedom of speech : [s. 20(1), Delhi Administration Act and art. 19(1)(a), Const.] वाक् स्वातंत्र्य

freedom of trade, commerce and intercourse : [art. 301, margin, Const.] व्यापार वाणिज्य और समागम की स्वतंत्रता

freedom to manage religious affairs : [art. 26, margin, Const.] धार्मिक कार्यों के प्रबंध की स्वतंत्रता

freely given : [s. 25(3), expln. 2, Indian Contract Act] स्वतंत्रता से दी गई ; स्वतंत्र रूप से दी गई

freely to profess : [art. 25(1), Const.] अबाध रूप से मानना

freely transferable : [s. 17(4)(b), Estate Duty Act] निर्बाध रूप से अंतरणीय

freeship : exemption from the payment of fee of an educational institution फीस माफी

freeze the fixed deposit amount : सावधिक जमा राशि पर रोक लगाना

freight : hire for transportation of goods [s. 54, ill. (a), Indian Contract Act] हुलाई ; [s. 54A(1)(b), Inland Vessels Act] माल-भाड़ा

freight for goods : माल-भाड़ा

freight, inward : आवक भाड़ा

freight, lumpsum : एकमुश्त भाड़ा

freight, outward : जावक भाड़ा

freight paid : संदत्त भाड़ा

freight, railway : रेल भाड़ा

freight, shipping : पोत भाड़ा

freight to pay : भाड़ा देना है

French Establishments : [s. 2(c), Pondicherry (Administration) Act] फ्रांसीसी बस्तियां

French interpreter : फ्रेंच दुभाषिया

French Settlements : French colony [s. 10, ill.(vi), Indian Succession Act] फ्रांसीसी बस्तियां

frequency : [s. 3(1), expln., Indian Telegraph Act] आवृत्ति

frequency of such services : [s. 38, Air Corporations Act] ऐसी सेवाओं की आवृत्ति

frequent : 1. to visit often बार-बार आना ; 2. occurring often बहुधा होने वाला ; बारंबार

frequent occurrence : [s. 4(1), Poisons Act] बारंबार किया जाना

frequenting : visiting often बार-बार आना-जाना

fresh application : नया आवेदन

fresh assessment : [s. 251(1)(a), Income-tax Act] नए सिरे से निर्धारण

fresh certificate of incorporation : [s. 23(1), Companies Act] नया निगमन प्रमाणपत्र

fresh declaration : नई घोषणा

fresh evidence : नया साक्ष्य

fresh nomination : [s. 6(4), Payment of Gratuity Act] नया नामनिर्देशन

fresh notification of sale : विक्रय की नई अधिसूचना

fresh proclamation : [Or. 21, r. 87, C.P.C.] नई उद्घोषणा

fresh receipt (f.r.) : नई आवती

fresh security : [s. 124(1), Cr. P.C.] नई प्रतिभूति

fresh sentence : नया दंडादेश

fresh suit : [Or. 9, r. 9(1), C.P.C.] नया वाद

friction gearing : [s. 22(1)(b), Factories Act] घर्षण गियर

friction tube : tube used for firing cannon by means of friction घर्षण नलिका

friend, next : [Or. 32, r. 1, C.P.C.] वाद-सित्र

friendly relations with foreign states : [s. 3(c), Official Secrets Act and art. 19(2), Const.] विदेशी राज्यों के साथ मैत्रीपूर्ण संबंध

friendship treaty : मैत्री संधि

fright or restiveness : [s. 77A(3), Indian Railways Act] डर या बेचैनी

frivolous : of little or no weight or importance; not with serious attention; manifestly futile तुच्छ

frivolous or vexatious : [s. 406(3), Cr. P.C. and art. 145(1)(i), Const.] तुच्छ या तंग करने वाला ; [s. 234(7), Companies Act] तुच्छ या परेशान करने वाला

frivolously : in a frivolous manner [s. 10(1), 2nd prov., Industrial Disputes Act] तुच्छतया

from : प्रेषक

from his dictation : [s. 274(1), prov., Cr. P.C.] स्वयं बोलकर

from his own knowledge : स्वयं अपने ज्ञान से

from the deemed date of their appointment : उनकी नियुक्ति की मानी गई तारीख से

from time to time : now and again [s. 2(n), prov., Industrial Disputes Act and art. 75(6), Const.] समय-समय पर

frontier post : [s. 72(c), Air Force Act] सीमांत चौकी

frozen : [s. 2(da)(iii) and (vi), National Co-operative Development Corporation Act] हिमशीतित

fruit crops : फलवाली फसलें

fruit development officer : फल विकास अधिकारी

Fruit Preservation Officer : फल परिरक्षण अधिकारी

fruiting tops : फलने वाले सिरे

fuel : to put fuel in; material for a fire ईंधन

fuel checker : ईंधन पड़तालकर्ता

fuel distributor : ईंधन वितरक

fuel inspector : ईंधन निरीक्षक

fuel inspector (landing and statistical) : ईंधन निरीक्षक (अवतरण और सांख्यिकी)

fuel keeper : ईंधन रक्षक
fuel supervisor : ईंधन पर्यवेक्षक
fuel verification inspector : ईंधन सत्यापन निरीक्षक
fuel watcher : ईंधन रखवाल
fuelling officer : ईंधन अधिकारी
fugitive criminal : a criminal who is fleeing [preamble, Extradition Act] प्रपलायी अपराधी
fulfil : to complete; to accomplish पूरा करना ; पूर्ति करना
fulfil the conditions : [s. 33(3)(a), Income-tax Act] शर्तें पूरी करना
fulfil the promise : [s. 42, Indian Contract Act] वचन पूरा करना
fulfilling air force duty : [s. 93(b), Air Force Act] वायुसेना कर्तव्य की पूर्ति करना
fulfilment : accomplishment; performance; completion पूर्ति
fulfilment of a treaty : [s. 131(1), Trade and Merchandise Marks Act] संधि की पूर्ति
fulfilment of contract : [preamble, Burn Company and Indian Standard Wagon Company (Taking Over of Management) Act] संविदा को पूरा करना
fulfilment of obligation : [s. 11(2)(q), Customs Act] बाध्यता की पूर्ति करना
full address : [s. 209(1)(d), prov., Companies Act] पूरा पता
full age : [s. 14, T.P. Act] पूर्ण वयस्क
full age, of : [s. 2(i), Works of Defence Act] पूर्ण वयस्क
full aggregate value : पूर्ण संकलित मूल्य
full and complete investigation : [s. 14, Industries (Development and Regulation) Act] विस्तृत और पूरा अन्वेषण
full and complete list : [s. 152, Contonments Act] विस्तृत और पूरी सूची
full and effectually : [s. 12, Charitable Endowments Act] पूर्णतः और प्रभावी तौर पर
full and fair balance sheet : [s. 34(3), Industrial Finance Corporation Act] पूर्ण और सही तुलनपत्र
full and true account : [s. 164(4), Cr. P.C.] पूरा और सही वृत्तान्त
full and true disclosure : [s. 306(1), Cr. P.C.] पूर्ण और सत्य प्रकटन; [s. 291(1), Income-tax Act] पूरा और सच्चा प्रकटीकरण
full and true schedule : पूरी और सही अनुसूची
full and unimpaired use : पूर्ण और अविचल उपयोग
full bench : the full body or assembly of Judges पूर्ण न्यायपीठ
full blood : two persons are said to be related to each other by full blood when they are descended from a common ancestor by the same wife [s. 2, expln. II, Special Marriage Act] पूर्ण रक्त
full discharge : [s. 6(3), Requisitioning and Acquisition of Immovable Property Act] समस्त उन्मोचन
full endorsement : पूर्ण पृष्ठांकन
full enjoyment of leisure : [art. 43, Const.] अवकाश का संपूर्ण उपभोग
full force and effect : [sch. II, form 32(iii), Cr. P.C.] पूर्णतया प्रवृत्त और प्रभावशील ; पूर्ण शक्ति और प्रभाव ; [s. 4(3), Metal Corporation of India (Acquisition of Undertaking) Act] पूर्ण बल और प्रभाव
full participation : [title, Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act] पूर्ण भागीदारी
full redress : [s. 26(3), Air Force Act] पूरा प्रतिबोध
full term : [art. 62(2), Const.] पूरी अवधि
full time earnings : [s. 53, Mines Act] पूर्णकालिक उपार्जन
full understanding of circumstances : परिस्थितियों को पूर्णतः समझना

full value : पूरा मूल्य
full wagon loads : [rule 103, 3(4), Red Tariff No. 19] पूर्ण वैगन भार
fullest extent possible : संभवनीय पूर्णतम मात्रा
fully and truly set forth : [s. 27, Indian Stamp Act] पूर्ण रूप से और सत्यतापूर्वक उपवर्णित
fully paid up shares : shares whose value has been paid in full [s. 77(2)(c), Companies Act] पूर्णतः समादत्त अंश
fully vouched : पूर्णतया प्रमाणित
fulminating : violently explosive स्फूर्जनकारी
fume : odorous smoke धूम
fumigator : धूमक
function : the kind of action proper to a person as belonging to a class, especially to the holder of any office; official duties [s. 11A, Wealth-tax Act] कृत्य ; to perform one's part [s. 73, prov. (b), Representation of the People Act, 1951] कृत्य करना ; [s. 3(4), Official Languages Act] काम करना ; [s. 17(2), Delhi High Court Act] कार्य करना
function as a single unit : [s. 316(4), Companies Act] एक इकाई के रूप में कृत्यशील रहना/कार्य करना/काम करना
function effectively : [s. 3(4), Official Languages Act] प्रभावी रूप से काम करना
function of the human body : [s. 3(b)(ii), Drugs and Cosmetics Act] मानव शरीर की क्रिया
functional plan : [s. 2(d), National Capital Region Planning Board Act] प्रकार्य योजना
functionary : [s. 18(1), General Clauses Act] कृत्यकारी
functions of management : प्राबंधिक कृत्य
functions of ministerial nature : [s. 3(4), Working Journalists (Fixation of Rates of Wages) Act] अनुसचिवीय प्रकृति के कृत्य
functions of Public Service Commission : [art. 320, margin, Const.] लोक सेवा आयोग के कृत्य
fund : a stock or sum of money, especially one set apart for a particular purpose [preamble, Countess of Dufferin's Fund Act and art. 229(3), Const.] निधि ; कोष
fund agreement : [sch., pt. 1, International Monetary Fund and Bank Act] निधि करार
fund, benevolent : हितकारी निधि
fund, capital reserve : पूंजी आरक्षित निधि
fund, capital redemption : पूंजी मोचन निधि
fund, consolidated : [art. 146(3), Const.] संचित निधि
fund, contingency : [art. 199(1)(c), Const.] आकस्मिकता निधि
fund, debenture redemption : डिबेंचर मोचन निधि
fund, depreciation : अवक्षयण निधि
fund, dividend equalisation : लाभांश समकारी निधि
fund, general : साधारण निधि
fund, general provident : साधारण भविष्य निधि
fund, general reserve : साधारण आरक्षित निधि
fund, guarantee : प्रत्याभूति निधि
fund, insurance : बीमा निधि
fund, investment fluctuation : विनिधान उतार-चढ़ाव निधि
fund, provident : [art. 366(17), Const.] भविष्य निधि
fund, recognised provident : मान्यताप्राप्त भविष्य निधि
fund, reserve : आरक्षित निधि
fund, sinking : [art. 112(3)(c), Const.] निक्षेप निधि
fund, small savings : अल्प बचत निधि
fund, State : [art. 29(2), Const.] राज्य निधि

fund, the all India services provident : अखिल भारतीय सेवा भविष्य निधि

fund, the armed forces personnel provident : सशस्त्र बल कार्मिक भविष्य निधि

fund, the defence services officers provident : रक्षा सेवा आफिसर भविष्य निधि

fund, the Indian civil services family pension : भारतीय सिविल सेवा कुटुंब पेंशन निधि

fund, the Indian civil services provident : भारतीय सिविल सेवा भविष्य निधि

fund, the Indian civil services (N.E.M.) provident : भारतीय सिविल सेवा (नैर-यूरोपीय सदस्य) भविष्य निधि

fund, the Indian Naval Dock Yard Workmen's provident : भारतीय नौसेना डाकयार्ड कर्मकार भविष्य निधि

fund, the Indian Ordnance Department Provident : भारतीय आर्डनेंस विभाग भविष्य निधि

fund, the Indian Ordnance factories workmen's provident : भारतीय आर्डनेंस कारखाना कर्मकार भविष्य निधि

fund, the Military Engineering Services provident : भारतीय इंजीनियरी सेवा भविष्य निधि

fundamental : [art. 37, Const.] मूलभूत ; [part III, heading, Const.] मूल

fundamental and supplementary rules : मूल और अनुपूरक नियम

fundamental duties : [art. 51A, margin, Const.] मूल कर्तव्य

fundamental leave rules : मूल छुट्टी नियम

fundamental research : मौलिक अनुसंधान

fundamental rights : [pt. III, heading, Const.] मूल अधिकार

fundamental rules : मूल नियम

funded debts : निधिक ऋण

funded property, my : [s. 143, ill., Indian Succession Act] निधि में विनिहित मेरी संपत्ति

funeral : disposal of the dead, with any ceremonies or observances connected therewith [s. 41, Indian Trusts Act] अंत्येष्टि

funeral and testamentary expenses : the expenses necessary to meet the cost of last ceremony of the testator and other expenses incidental to the proper performance of the duty of an executor [sch. I, app. D, form No. 17, item 4, C.P.C.] अंत्येष्टि और वसीयती व्यय

funeral ceremonies : [s. 297, I.P.C.] अंत्येष्टि संस्कार

funeral rite : a formal procedure or act in a religious or other solemn observance, pertaining to the burial or cremation of the dead अंत्येष्टि क्रिया

fungicide : [s. 3(e)(ii), Insecticides Act and s. 2(1)(iv), Patent Act] कवकनाशी

fungus : [long title, Destructive Insects and Pests Act] कवक

furlough on average pay : औसत वेतन पर फर्लो/प्रावकाश

furnace : भट्टी

furnaceman : भट्टीवाला

furnish : to supply देना

furnished residence : सुसज्जित निवास-स्थान ; सुसज्जित आवास

furnishing security, on : प्रतिभूति दे देने पर

furniture : movable articles (such as chairs, tables etc.) for use or ornament in a house, office or the like फर्नीचर

furnitures and fixtures accounts : फुटकर और जुड़नार लेखे

further : 1. at a greater distance in time उत्तरभावी ; 2. additional; more अतिरिक्त ; 3. going beyond आगे का ; अगला ; 4. to promote or advance अग्रसर करना

further action : आगे की कार्रवाई ; अगली कार्रवाई

further charge : [s. 29(a), Indian Stamp Act] अतिरिक्त प्रभार

further charge, instrument of : [sch. I, item. 32, Indian Stamp Act] अतिरिक्त भार की लिखत

further claim : अतिरिक्त दावा

further consider : आगे विचार करना

further contingencies : उत्तरभावी आकस्मिकताएं

further cross examination : [s. 138, Indian Evidence Act] अतिरिक्त प्रतिपरीक्षा

further destination : [s. 51(3), Sale of Goods Act] आगे का गन्तव्य; गंतव्य स्थान

further detention : अतिरिक्त निरोध

further direction : अतिरिक्त निदेश

further evidence : [s. 116(1), Cr. P.C.] अतिरिक्त साक्ष्य

further examination : [s. 326(1), prov., Cr. P.C.] अतिरिक्त परीक्षा

further hearing of the suit : [Or. 17, r. 1(2), C.P.C.] वाद की आगे की सुनवाई

further inquiry : [s. 360(2), Cr. P.C.] अतिरिक्त जांच

further interest : आगे का ब्याज ; अतिरिक्त ब्याज

further nomination : [s. 52, prov. I, Representation of the People Act, 1951] अतिरिक्त नामनिर्देशन

further office : [art. 148(4), Const.] और पद

further particulars : अतिरिक्त विशिष्टियां

further proceedings : आगे की कार्यवाहियां

further progress of the suit : [Or. 17, r. 3, C.P.C.] वाद की आगे की प्रगति

further proof : [Or. 21, r. 7, C.P.C.] अतिरिक्त सबूत

further right : [s. 2(18(b)(A), Income-tax Act] अतिरिक्त अधिकार

further security : अतिरिक्त प्रतिभूति ; एक और प्रतिभूति

further sentence : [s. 186(b), Air Force Act] अतिरिक्त दंडादेश

further substantive sentence : अतिरिक्त मुख्य दंडादेश

further to amend : और संशोधन करने के लिए

furtherance of, act in : [s. 34, I.P.C.] अग्रसर करने में कार्य करना

furtherance of succession : उत्तराधिकार को अग्रसर करना

fuse : a tube, cord or the like filled or saturated with combustible matter for igniting an explosive [s. 4(1)(b), Explosives Act] पलीता

fusion : [s. 37(2)(g), Indian Electricity Act] गलन

future : time to come भविष्य ; that is to be or will be hereafter भावी ; भविष्यवर्ती ; आगामी ; of or pertaining to time to come भविष्यत्

future advance : advance or loan to be given in future भविष्यत् उधार ; भविष्यवर्ती उधार

future and contingent liabilities : liabilities that may or may not be owed in future dependent on the outcome of a contingency [Or. 20, r. 13(2), C.P.C.] भावी और समाश्रित दायित्व

future date : भविष्यवर्ती तारीख

future day : day that is to some [Or. 41, r. 30, C.P.C.] भविष्यवर्ती दिन

future debt : a debt for the future as opposed to present debt भावी ऋण

future delivery contract : भावी परिदान संविदा

future event : भावी घटना

future goods : goods to be manufactured or produced or acquired by the seller after making of the contract of sale [s. 2(6), Sale of Goods Act] भावी माल

future liability : भावी-दायित्व

future maintenance : means of future sustenance [s. 6(dd), T.P. Act] भावी भरणपोषण

future price fluctuation : [s. 43(5)(a), Income-tax Act] कीमतों में भावी उतार-चढ़ाव

future property : भावी संपत्ति

future settlement : [s. 44(2), Presidency-towns Insolvency Act] भविष्यत् व्यवस्थापन

future time : [s. 4(3), Sale of Goods Act] आगामी समय ; [sch., item 26, Limitation Act] भावी समय

future trading : trade in future delivery transactions वायदा व्यापार

future transactions : भावी संब्यवहार

future work : [s. 30, Copyright Act] भावी कृति ; भावी कार्य

futures : वायदे के सौदे

futures market : [art. 269(1)(e), Const.] वायदा बाजार